

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39860/2025	SILU @ ASHISH NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /335 /2025 () //	
2	D-BLAPL/39861/2025	SHYAMLAL PRADHAN VS STATE OF ODISHA	PRABHAKAR SABAT VS	PUINTALA /218 /2025 () //	
3	D-BLAPL/39866/2025	MONIKA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 () //	
4	D-BLAPL/39867/2025	SHARMILA VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /18 /2025 () //	
5	D-BLAPL/39869/2025	BABU @ RANJIT MALLA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PATTAMUNDAI /369 /2025 () //	
6	D-BLAPL/39877/2025	HEMANANDA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /378 /2025 () //	
7	D-BLAPL/39879/2025	SRABAN TANDI VS STATE OF ODISHA	SUJIT KUMAR DASH VS	BHATILI /275 /2025 () //	AOR20220000232C202500080
8	D-BLAPL/39882/2025	SUJIT KUMAR RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /153 /2025 () //	
9	D-BLAPL/39883/2025	ANAND KUMAR SAHU VS STATE OF ODISHA	MOHAN BAG VS	G.R.P.S. (TITILAGARH) /60 /2025 () //	AOR20240000323C202500024
10	D-BLAPL/39884/2025	MD SAIM ALAM VS STATE OF ODISHA	ANITA DASH VS	BISRA /120 /2025 () //	AOR20220000223C202500012
11	D-BLAPL/39885/2025	RAJESH @ SUSIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOPALPRASAD /314 /2025 () //	

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12	D-BLAPL/39886/2025	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /603 /2025 () //	
13	D-BLAPL/39887/2025	JENAMANI NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// () //	AOD20250000124C202500023
14	D-BLAPL/39888/2025	INDRAJIT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /203 /2025 () //	
15	D-BLAPL/39890/2025	RAJU BEERO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
16	D-BLAPL/39891/2025	FIRAZ SAIFI @ FERAZ SAIFI VS STATE OF ODISHA	SARBESWAR SAHOO VS	PODIA PS /10 /2025 () //	AOD20220004505C202500158
17	D-BLAPL/39893/2025	SIPU @ PRADIPTA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	REAMAL /180 /2024 () //	
18	D-BLAPL/39901/2025	T. NITHIN KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /168 /2025 () //	
19	D-BLAPL/39903/2025	PRADIP VERMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
20	D-BLAPL/39904/2025	SHASIK ANSARI @ MOHAMMAD SHAFIK ANSARI VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /121 /2025 () //	
21	D-BLAPL/39907/2025	PRABIN ANNARAY KADAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /444 /2025 () //	
22	D-BLAPL/39912/2025	SAURABH JATAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /132 /2025 () //	
23	D-BLAPL/39913/2025	CHAKRADHAR CHATRIA @ CHHATRIA	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /138 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39914/2025	MOHAN LODHI	AMULYA RATNA PANDA	G.R.P.S. (TITILAGARH) /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39915/2025	SANJAY SAHOO @ SANJAY KUMAR SAHOO	BIBHUTI RANJAN MOHANTY	BASELI SAHI PS /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39920/2025	KSHYAMASILA SETH	SWARAJ PATEL	SUNDARGARH SADAR /104 /2025	AOR20220000246C202500099
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39921/2025	SURAJ @ SURAJ BHOI @ BABU BHOI	ANSHUMAN PANDA	BOLANGIR TOWN /723 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39922/2025	DHARANI BAGARTI	DEBASNAN DAS	SUNDARGARH TOWN /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39925/2025	CHHABI GOCHHAYAT	BIRAJA PRASAD NANDA	KANIHA /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39929/2025	PAWAN MAHATO	SURYASNATA MOHAPATRA	BARBIL /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39931/2025	BIMAL SAHU	SARAT KUMAR JENA	BEGUNIAPADA /669 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39935/2025	ASHOK MALLICK	PRASANTA KUMAR ROUTRAY	TUMUDIBANDHA /115 /2025	AOD20240000391C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39947/2025	KARAN SINGH	BHAWANI SANKAR PANIGRAHI	PLANTSITE /146 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39948/2025	PAPU @ ABINASH BEHERA	OM PRAKASH SARAN	DHENKANAL SADAR /743 /2025	AOR20220000371C202500212
		VS	VS	()	

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35	D-BLAPL/39949/2025	STATE OF ODISHA DIBYANSHU KUMAR PANDEY VS	KULDEEP MOHANTY VS	// BIRMITRAPUR /312 /2025 ()	AOD20240000012C202500317
36	D-BLAPL/39953/2025	STATE OF ODISHA RABI BARAJA VS	BADAL PANIGRAHI VS	// MALKANGIRI /289 /2025 ()	
37	D-BLAPL/39954/2025	STATE OF ODISHA RAMAMANI JENA VS	SAMBHU CHARAN NATH SHARMA VS	// TIHIDI /349 /2025 ()	
38	D-BLAPL/39956/2025	STATE OF ODISHA JITU SAHU VS	BIKRAM CHANDRA GHADEI VS	// BAGDIA /108 /2025 ()	
39	D-BLAPL/39960/2025	STATE OF ODISHA MADHAB PATIKA VS	MANAS KUMAR CHAND VS	// RAMANAGUDA /51 /2025 ()	
40	D-BLAPL/39963/2025	STATE OF ODISHA BHIMASEN JENA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /72 /2023 ()	
41	D-BLAPL/39964/2025	STATE OF ODISHA SANKAR BEHERA VS	SAMARESH PATTNAIK VS	// / /0 ()	
42	D-BLAPL/39966/2025	STATE OF ODISHA PRADIPTA KUMAR DAS VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /310 /2025 ()	
43	D-BLAPL/39967/2025	STATE OF ODISHA DEBASISH MAJHI VS	MANAS KUMAR CHAND VS	// GUNUPUR /22 /2025 ()	
44	D-BLAPL/39968/2025	STATE OF ODISHA ABHINANDAN VS	KAUSTUVA MOHANTY VS	// / /0 ()	
45	D-BLAPL/39969/2025	STATE OF ODISHA PUSPANJALI BARIK VS	KAUSTUVA MOHANTY VS	// / /0 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/39974/2025	SUJEET KASHYAP VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
47	D-BLAPL/39976/2025	SILU PRASAD NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// () //	
48	D-BLAPL/39978/2025	RAJKUMAR LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /316 /2025 () //	
49	D-BLAPL/39979/2025	SASIKANTA JENA @ BUBU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	PIPLI /674 /2025 () //	
50	D-BLAPL/39981/2025	TUMBESWAR RANA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /148 /2022 () //	
51	D-BLAPL/39982/2025	LUCKY SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 () //	
52	D-BLAPL/39984/2025	GUNANIDHI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /250 /2025 () //	
53	D-BLAPL/39986/2025	J P BISWAPRAKASH SINGH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PATTAMUNDAI MODEL /369 /2025 () //	AOR20220001615C202500236
54	D-BLAPL/39987/2025	PURNABASI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 () //	AOR20220001631C202500383
55	D-BLAPL/39988/2025	SWAYAMPRAKASH PADHI VS STATE OF ODISHA	P.ANUP DASH VS	BHANJANAGAR /827 /2024 () //	AOD20220004458C202500005
56	D-BLAPL/39989/2025	NIRANJAN RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /901 /2025 () //	
57	D-BLAPL/39990/2025	SAMUEL GUNTHA	AMULYA RATNA PANDA	NANDAPUR /49 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/39991/2025	BADAL PRADHAN	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500377
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/39992/2025	BHOLANATH MANDAL	BISWAJIT DAS	BARBIL /170 /2025	AOD20250000916C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/39993/2025	MANORANJAN PATRNAIK	SIDDHANT SARANGI	NAYAPALLI P.S. /689 /2025	AOD20250000975C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/39995/2025	SANTOSH KUMAR BEHERA	SIDDHANT SARANGI	CHANDAKA P.S. /488 /2025	AOD20250000975C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/39996/2025	SUSHIL CHHANDA @ SUSIL CHHANDA	BISWAJIT DAS	REAMAL /291 /2025	AOD20250000916C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/39997/2025	SAHID KHAN	AMULYA RATNA PANDA	POTTANGI /48 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/40001/2025	SURU DAS @ SHURU DAS	BISWAJIT DAS	BARBIL /170 /2025	AOD20250000916C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/40002/2025	DINESH SAHU	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500378
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/40005/2025	MANORANJAN PATRNAIK	SIDDHANT SARANGI	NAYAPALLI P.S. /675 /2025	AOD20250000975C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/40006/2025	DJEDJE RAYMOND AKA CHIJIOKA JOHN OKOYE	SANJAY KUMAR BEHERA	DARGHA BAZAR /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/40007/2025	ANUP KUMAR AGRAWAL	BISWA KUMAR MISHRA	BOLANGIR TOWN /794 /2024	
		VS	VS	()	

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69	D-BLAPL/40011/2025	STATE OF ODISHA DEEPAK KUMAR GIRI VS	RASHMI RANJAN MISHRA VS	// SINGLA /150 /2025 ()	
70	D-BLAPL/40013/2025	STATE OF ODISHA HARISH CHANDRA DIGAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
71	D-BLAPL/40014/2025	STATE OF ODISHA SARABINDA SAHU VS	LALIT SAHU VS	// / /0 ()	
72	D-BLAPL/40015/2025	STATE OF ODISHA UMAKANTA SWAIN VS	BISWARANJAN DALAI VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK COR2020103722C202500268 ()	
73	D-BLAPL/40016/2025	STATE OF ODISHA SANKAR SAHU VS	SURYAKANTA DWIBEDI VS	// KHALLIKOTE /997 /2025 ()	
74	D-BLAPL/40018/2025	STATE OF ODISHA GOPAL MAHANANDA VS	SUBODH KUMAR MOHANTY VS	// SINDHIKELA PS /290 /2023 ()	
75	D-BLAPL/40019/2025	STATE OF ODISHA SIBU DAS @ SIBA PRASAD DAS VS	BISHNU PRASAD PRADHAN VS	// SPL.TASK FORCE /5 /2022 ()	
76	D-BLAPL/40022/2025	STATE OF ODISHA MEESALA VIVEK @ M.VIVEK VS	ASHOK DAS VS	// PARLAKHEMUNDI /361 /2025 ()	
77	D-BLAPL/40027/2025	STATE OF ODISHA AYAN DAS VS	PABITRA KUMAR DUTTA VS	// NCB BHUBANESWAR /1 /2025 ()	
78	D-BLAPL/40029/2025	NARCOTICS CONTROL BUREAU(NCB) SANUJ LIMA VS	RAMDAS ACHARY VS	// R.UDAYAGIRI /136 /2025 ()	
79	D-BLAPL/40031/2025	STATE OF ODISHA JITEN NAIK @ JITEN @ JITU KUMAR NAIK VS	SURYAKANTA DWIBEDI VS	// SAINTALA /330 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/40035/2025	TABINGA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
81	D-BLAPL/40036/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /467 /2025 () //	AOR20240000407C202500007
82	D-BLAPL/40039/2025	ALOK KUMAR PATTANAİK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /280 /2024 () //	
83	D-BLAPL/40044/2025	AMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	MARINE PENTHAKATA /85 /2025 () //	AOR20220000014C202500054
84	D-BLAPL/40045/2025	BUDHESWAR SWAIN @ BUDHIA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	JHARSUGUDA SADAR /370 /2025 () //	
85	D-BLAPL/40046/2025	VIVEK PANDEY VS STATE OF ODISHA	SATYAPADA SHARMA VS	CHHEND /97 /2025 () //	AOR20220000138C202500031
86	D-BLAPL/40048/2025	BALESHWAR SUKRI @ BALESWAR @ TULU SUKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /172 /2025 () //	
87	D-BLAPL/40049/2025	SUSHANTA @ SUSANTA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHETRARAJPUR /313 /2025 () //	
88	D-BLAPL/40057/2025	GORILA LAXMINARAYANA RAO @ GORILA NAVEEN VS STATE OF ODISHA	SHIKHAR VS	PARLAKHEMUNDI /361 /2025 () //	
89	D-BLAPL/40067/2025	BINAYAK NAYAK VS STATE OF ODISHA(VIG.)	BIBHU PRASAD CHHUALSINGH VS	VIGILANCE PS (BERHAMPUR) /18 /2025 () //	
90	D-BLAPL/40069/2025	MANORANJAN PATRA @ KANHA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	//0 () //	
91	D-BLAPL/40071/2025	ABHISEK BHAGAT @ ABHISHEK BHAGAT	BIDESHI KUMAR GHADEI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/40072/2025	DANANA GANESH @ D. GANESH	ASHOK DAS	PARLAKHEMUNDI /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/40075/2025	SANJAY DEHURY	PRAJIT KUMAR PRADHAN	NAKTIDEUL /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/40076/2025	SALKHAN SOREN	DEBASIS SAHOO	GHATAGAON /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/40077/2025	CHINTU MUNDA	SOUMYA RANJAN DAS	RAGHUNATHPALI /699 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/40081/2025	BUDHURAM PRADHAN @ BHAGUDU	AKSHAYA KUMAR SAHOO	BARKOTE /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/40084/2025	SADA DEHURY @ NAYAK	DAYANIDHI MISHRA	GONDIA /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/40090/2025	HARI PRASAD DAS	SANJIB KUMAR BHANJADEO	ANGUL TOWN /1153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/40091/2025	GOPABANDHU SAHOO	DEBASIS BISWAL	TALABANIA /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/40094/2025	AMAL SETH	DEBASNAN DAS	DHARMASALA /731 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/40099/2025	MAIKEL KATERIA @ KATRIA	SANJIB KUMAR BHANJADEO	DORAGUDA PS /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/40107/2025	PRADIP SENAPATI	RANJIT MOHANTY	RAJKANIKA /593 /2025	
		VS	VS	()	

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103	D-BLAPL/40108/2025	STATE OF ODISHA MUNA MIRDHA VS	SURYAKANTA DWIBEDI VS	// DEOGAON /98 /2024 ()	AOR20220001245C202500080
104	D-BLAPL/40109/2025	STATE OF ODISHA MANAS SAHU @ MANASH RANJAN SAHU VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /255 /2025 ()	AOD20240000364C202500229
105	D-BLAPL/40110/2025	STATE OF ODISHA BHAGABAN NAYAK VS	SUSHANTA KUMAR SAMANTARAY VS	// / 0 ()	
106	D-BLAPL/40113/2025	STATE OF ODISHA HARDHAN DAS VS	SOMANATH MITRA VS	// / 0 ()	
107	D-BLAPL/40114/2025	STATE OF ODISHA SHIBABRAT SWAIN VS	SANJIB KUMAR BHANJADEO VS	// ANGUL TOWN /1153 /2025 ()	
108	D-BLAPL/40115/2025	STATE OF ODISHA PRAKASH KUMAR SWAIN @ FUNU VS	ROHIT RANJAN RAY VS	// / 0 ()	
109	D-BLAPL/40116/2025	STATE OF ODISHA SANTU DAS VS	SOMANATH MITRA VS	// / 0 ()	
110	D-BLAPL/40117/2025	STATE OF ODISHA DEEPAK MAHAR VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /187 /2025 ()	
111	D-BLAPL/40118/2025	STATE OF ODISHA BALARAM PARIDA VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /619 /2025 ()	
112	D-BLAPL/40119/2025	STATE OF ODISHA P JAYA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /619 /2025 ()	
113	D-BLAPL/40121/2025	STATE OF ODISHA BHARAT GARADIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// K.SINGHPUR /35 /2025 () //	

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114	D-BLAPL/40125/2025	MAHENDRA NANDLAL MAKWANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 () //	
115	D-BLAPL/40127/2025	MD. ADIL VS STATE OF ODISHA	SITIKANT MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /20 /2025 () //	
116	D-BLAPL/40128/2025	JABAR KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BARAMBA /377 /2025 () //	
117	D-BLAPL/40129/2025	RAJENDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	INDUSTRIAL ESTATE PS /247 /2025 () //	
118	D-BLAPL/40133/2025	SHAIK ZAFAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
119	D-CMAPL/53917/2025	PRADEEP CHOUDHURY VS GIRIJA SANKAR DAS	ADV. VS	// () //	
120	D-CMAPL/54014/2025	BRABIT KUMAR MOHAPATRA @ BRABIT MAHAPATRA VS STATE OF ODISHA	SRIBHARTHA MISRA VS	// () //	
121	D-CMAPL/54050/2025	RABINDRA MOHAN SENAPATI VS STATE OF ODISHA	KAIBALYA PANDA VS	// () //	
122	D-CMP/53763/2025	M/S. NAURATANDAS AND CO. PVT. LTD. VS M/S. NATIONAL ALUMINIUM CO. LTD.,KHURDA	PRASANTA KUMAR JENA VS	// () //	
123	D-CMP/53767/2025	RAMESH CHANDRA GANDHI VS PRIYANKA KOTTECHA	TUSAR KUMAR MISHRA VS	// () //	
124	D-CMP/53768/2025	RAMESH CHANDRA GANDHI VS PRIYANKA KOTTECHA	TUSAR KUMAR MISHRA VS	// () //	
125	D-CMP/53782/2025	DIPIKA DASH	JASHOBANTA DASH	//	

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	CMP/2082/2025	VS GOURI DWIBEDY	VS	ADDL.CIVIL JUDGE(SD),TALCHER(Anugul) TS/0000058/2002	
126	D-CMP/53784/2025 CMP/2079/2025	MAYANK KUMARI DEO VS SARIKA DEVI	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) IA/0000072/2025	
127	D-CMP/53815/2025	SWAYAN PRAVA OJHA VS ASHISH KUMAR DOGRA	SANATAN DAS VS	// ()	AOR20220001631C202500381
128	D-CMP/53816/2025	CHHINU PATEL VS NAROTTAM ROUT	ANISH PATTNAYAK VS	// ()	AOR20250001203C202500003
129	D-CMP/53825/2025	SUDAM CHARAN SAHOO VS LOKANATH SAHOO	SIDHARTHA MISHRA VS	// ()	
130	D-CMP/53870/2025 CMP/2078/2025	MADHUSMITA SAHOO VS ABHAYA SAHOO	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal) IA/0000048/2025	
131	D-CMP/53872/2025	JADURAJ MENDLI @ MENDALI VS SNEHALATA MENDALI	RAMA CHANDRA RATH VS	// ()	
132	D-CMP/53899/2025	MONINGI SHIVAJI VS BIKRAM JENA	KISHORE KUMAR MISHRA VS	// ()	AOD20250000498C202500060
133	D-CMP/53921/2025	GOURAHARI MOHANTY VS TARAK PANDA	SUKANTA KUMAR NAYAK VS	// ()	
134	D-CMP/53931/2025	HERAEUS ELECTRO-NINE INTERNATIONAL N.V. VS ARDEE TECHNOLOGIES PVT. LTD.	ADITYA N.DAS(SR. ADV.) VS	// ()	
135	D-CMP/53939/2025	UMAKANTA @ MANMOHAN JENA VS KARTIKA CHANDRA MOHANTY	SUKANTA KUMAR NAYAK VS	// ()	
136	D-CMP/53955/2025	SHISHIR KUMAR DEHURY VS	GYANA RANJAN MISHRA VS	// ()	

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137	D-CMP/53973/2025	TAPAN KUMAR MOHARANA PADMA CHARAN PRADHANI VS JOSADA PRADHAN	PRASANTA KUMAR NANDA VS	// // 0 //	
138	D-CMP/53981/2025	RAMA CHANDRA PANIGRAHI VS KAILASH PANIGRAHI	DEBASHIS NANDA VS	// 0 //	
139	D-CMP/53987/2025	BISWANATH GIRI VS KASHINATH GIRI	ARIJEET MISHRA VS	// 0 //	
140	D-CMP/53992/2025	BISHNU PRASAD AGRAWAL VS SATYANARAYAN AGRAWAL	SUMITRA MOHANTY VS	// 0 //	
141	D-CMP/54045/2025	GURU CHARAN ROUT VS BISWARANJAN ROUT	DURGA PRASAD PATTANAIK VS	// 0 //	
142	D-CMP/54079/2025	SANKARSAN KAR VS NABIN KUMAR MISHRA	PRABIN DAS VS	// 0 //	
143	D-CMP/54105/2025	BABITA DEVI AGRAWAL VS S.VIJAYALAXMI	AMIT PRASAD BOSE VS	// 0 //	
144	D-CONTC/53792/2025	MAUNABATI NAYAK VS SURYAWANSHI MAYUR VIKAS	ADV. VS	// 0 //	
145	D-CONTC/53805/2025	MINATI KUMARI KAR VS DR. N.THURUMALLA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
146	D-CONTC/53820/2025	SOUDAMINI KAR VS DR.N.THURUMALLA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// 0 //	
147	D-CONTC/53828/2025	LALITA MOHAN SAMANTARAY VS MR.ARVIND AGRWAL, I.A.S	ADV. VS	// 0 //	

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148	D-CONTC/53838/2025	PANCHANAN BEHERA VS DR. NOONSAVATH THIRUMALA NAIK, IAS	AKSHAYA KUMAR DORA VS	// ()	
149	D-CONTC/53846/2025	KSHIROD KUMAR DAS VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()	
150	D-CONTC/53847/2025	RAMESH CHANDRA NANDA VS SATYABRATA SAHU, ADDL CHIEF SECRETARY , FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.	ADV VS	// ()	AOR20240001111C202500025
151	D-CONTC/53849/2025	SURABALA NAYAK VS ARABIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()	AOR20240001111C202500026
152	D-CONTC/53850/2025	HEMANTA ROUT VS USHA PADHEE, IAS	ADV. VS	// ()	
153	D-CONTC/53853/2025	SAROJ KUMAR RAY VS USHA PADHEE	ADV. VS	// ()	
154	D-CONTC/53854/2025	AJAYA KUMAR ROUT VS USHA PADHEE, IAS	ADV. VS	// ()	
155	D-CONTC/53855/2025	KALU CHARAN JENA VS USHA PADHEE, IAS	ADV. VS	// ()	
156	D-CONTC/53859/2025	ARTATRANA MAJHEE VS USHA PADHEE, IAS	ADV. VS	// ()	
157	D-CONTC/53863/2025	SUDHANSU SEKHAR DASH VS J SONAL, IAS	SUJIT KUMAR ACHARYA VS	// ()	
158	D-CONTC/53866/2025	SIBA PRASAD ROUT VS PRASANNA KUMAR SAMANTRAY	ADV. VS	// ()	
159	D-CONTC/53874/2025	PRAHALLAD SAHU	PARTHA MUKHERJI	//	

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		VS	VS	0	
160	D-CONTC/53878/2025	BAIDANATH MAJHI,DIVISIONAL FOREST OFFICER,KARANJIA,MAYURBHANJ ALVAMAYEE MOHAPATRA	ADV.	//	
		VS	VS	0	
161	D-CONTC/53888/2025	MS.ASWATHY S. IAS, PRAVAT KUMAR PATRA	ADV.	//	
		VS	VS	0	
162	D-CONTC/53894/2025	ARVIND AGRAWAL, I.A.S SOUDAMINI @ SAUDAMINI PUSPALAK	SANGRAM JENA	//	
		VS	VS	0	
163	D-CONTC/53896/2025	ARVIND AGRAWAL, I.A.S DILLIP KUMAR BHUYAN	ADV.	//	
		VS	VS	0	
164	D-CONTC/53900/2025	CH.PRAJANNANDA DAS DILLIP KUMAR BHANJA	SUBHASREE MOHANTY	//	
		VS	VS	0	
165	D-CONTC/53903/2025	BIBHUTI BHUSAN NAYAK, IAS RAJENDRA KUMAR SAHOO	ADV	//	AOR20220001535C202500272
		VS	VS	0	
166	D-CONTC/53905/2025	ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT. SUSIL KUMAR BEHERA	ADV	//	AOR20220001535C202500273
		VS	VS	0	
167	D-CONTC/53906/2025	ASWATHY S. ADDITIONALCHIEF SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. ASWINI KUMAR BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	0	
168	D-CONTC/53908/2025	BIBHUTI BHUSAN NAYAK, IAS LAXMAN RANA	SUBHASREE MOHANTY	//	
		VS	VS	0	
169	D-CONTC/53909/2025	BIBHUTI BHUSAN NAYAK, IAS BHAGABATI PADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
170	D-CONTC/53911/2025	BIBHUTI BHUSAN NAYAK, IAS SOBHAGINI PADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	

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171	D-CONTC/53913/2025	BIBHUTI BHUSAN NAYAK, IAS SAFET KUMAR DASH VS	KIRAN KUMAR PATEL VS	// // 0	
172	D-CONTC/53916/2025	RAMAKRUSHNA MISHRA, OAS PRADIPTA KUMAR DHARUA VS	ADV. VS	// // 0	
173	D-CONTC/53940/2025	CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT., ODISHA DURGA PRASAD NAYAK VS	ADV. VS	// // 0	
174	D-CONTC/53970/2025	N.THIRUMALA NAIK, IAS AJIT KUMAR MISHRA VS	SOUGAT DASH VS	// // 0	
175	D-CONTC/53978/2025	ARAVIND AGRAWAL, IAS SATYA PRAKASH SAHOO VS	ADV. VS	// // 0	
176	D-CONTC/53982/2025	ANU GARG SATYABHAMA CHHATOI VS	KAIBALYA PANDA VS	// // 0	
177	D-CONTC/53994/2025	CHANCHAL RANA, IAS BANITA ROUT VS	KAIBALYA PANDA VS	// // 0	
178	D-CONTC/53999/2025	CHANCHAL RANA, IAS, GAGAN BIHARI DAS VS	KAIBALYA PANDA VS	// // 0	
179	D-CONTC/54004/2025	CHANCHAL RANA, IAS SUKANTI SAHOO VS	ADV. VS	// // 0	
180	D-CONTC/54012/2025	DR.N.THIRUMALA NAIK PRALAYA KUMAR ACHARYA VS	KAIBALYA PANDA VS	// // 0	
181	D-CONTC/54019/2025	CHANCHAL RANA, IAS KANCHAN RAM VS	DEBENDRA KUMAR DHAR VS	// // 0	
		RAKESH KUMAR PANDA, TAHASILDAR, BARBIL, KEONJHAR		//	

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182	D-CONTC/54023/2025	BELAMANI DEI VS SRINIBAS S. N, IAS	NILA MADHAB PRAHARAJ VS	// ()	
183	D-CONTC/54028/2025	ARUN KUMAR PATEL VS ARABIND AGRAWAL, IAS	ADV. VS	// ()	
184	D-CONTC/54047/2025	GANESH CHANDRA SHAH VS PREMANAND URMA, TAHASILDAR, BISRA	SURYA PRATAP DEO VS	// ()	
185	D-CONTC/54053/2025	PABITRA BEHERA VS ABDAAL M.AKHTAR, IAS	ADV. VS	// ()	
186	D-CONTC/54058/2025	PURNA CHANDRA MEHER VS PRATAP CHANDRA MOHANTY, DISTRICT WELFARE OFFICER, BALANGIR COLLECTORATE,/BALANGIR	NIHAL RATH VS	// ()	
187	D-CONTC/54072/2025	DHARMENDRA KUMAR SAHOO VS SUB COLLECTOR, JAJPUR	TAPAN MISHRA VS	// ()	
188	D-CONTC/54083/2025	SARADA PRASANNA PANDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY	Asutosh Rout VS	// ()	AOD20230000737C202500122
189	D-CONTC/54087/2025	SANJAYA KUMAR MANSINGH VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// ()	
190	D-CONTC/54094/2025	PADMA CHARAN PARMANIK VS MITALI PATRA, TAHASILDAR, TANGI	PRAVASH CHANDRA JENA VS	// ()	
191	D-CONTC/54117/2025	GANESH PRASAD PALAI VS JAGABANDHU SAHU, D.E.O, BHADRAK	ADV. VS	// ()	
192	D-CONTC/54118/2025	NALINIKANTA JENA VS ARAVIND AGRAWAL	Asutosh Rout VS	// ()	AOD20230000737C202500123
193	D-CRLA/39934/2025	MEENA PATRA	HEMANTA KUMAR MUND	JEYPORE VIGILANCE /21 /2021	

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	CRLA/1458/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE VIGILANCE,KORAPUT(Koraput) GR/0000017/2021	
194	D-CRLA/39942/2025	NRUPATI @ NURU NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /186 /2022 ()	AOR20220001631C202500380
195	D-CRLA/39950/2025	SAROJ NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KALIAPANI /22 /2016 ()	
196	D-CRLA/39962/2025	CHHOTA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /39 /2019 ()	
197	D-CRLA/40000/2025	HIMANSHU SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /99 /2020 ()	
198	D-CRLA/40034/2025	BIPLAB BISWAS VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /7 /2021 ()	
199	D-CRLA/40126/2025	TAPAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /43 /2017 ()	
200	D-CRLA/40130/2025	AMULYA MALLIK @ AMULYA MALIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /191 /2024 ()	
201	D-CRLLP/39871/2025	STATE OF ODISHA VS SANTOSH MALLIK	UDIT RANJAN JENA, A.G.A. VS	PATTAPUR (DIGAPAHANDI) /213 /2021 ()	LOD20240000200C202500518
202	D-CRLMA/39865/2025	NIRANJAN ROUT VS STATE OF ODISHA	ADV. VS	CUTTACK SADAR /910 /2025 ()	
203	D-CRLMA/40079/2025	PRASANTA KUMAR NAYAK@MITA VS STATE OF ODISHA	BRUNDBABAN ROUT VS	KUMBHARAPARA /181 /2024 ()	
204	D-CRLMC/39857/2025 CRLMC/5578/2025	HAREKRISHNA PANDA @ HARE KRUSHNA PANDA VS	PRATEIK PARIJA VS	BHUBANESWAR VIGILANCE /4 /2019 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha)	

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205	D-CRLMC/39863/2025 CRLMC/5564/2025	STATE OF ODISHA(VIG.) NIHAR RANJAN SINGH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	GR/0000004/2019 BRAHMANITARANG /94 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000297/2025	
206	D-CRLMC/39864/2025	DULESWAR @ DOLESWAR PADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
207	D-CRLMC/39868/2025	JAGA @ JAGABANDHU SATAPATHY VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BARI RAMCHANDRAPUR /9 /2016 () //	
208	D-CRLMC/39873/2025	AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	NAYAPALLI P.S. /56 /2017 () //	AOR20220001665C202500128
209	D-CRLMC/39876/2025 CRLMC/5583/2025	BISWANATH SWAIN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /86 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000155/2020	AOR20220000014C202500052
210	D-CRLMC/39878/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /222 /2014 () //	AOR20220000014C202500053
211	D-CRLMC/39892/2025	SUMONKAR LIMMA @ PAPUN LIMMA @ SOMAN KASOLIBHAGYA KUMAR DASH VS STATE OF ODISHA	SOLIBHAGYA KUMAR DASH VS	SERANGO /36 /2022 () //	AOR20220001631C202500379
212	D-CRLMC/39897/2025	LINGARAJ KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /143 /2023 () //	
213	D-CRLMC/39900/2025	SANTOSH @ SANTA BHAINSA VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 () //	
214	D-CRLMC/39902/2025	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 () //	
215	D-CRLMC/39905/2025	PADMINI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 () //	

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216	D-CRLMC/39906/2025	SANTOSH BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
217	D-CRLMC/39908/2025	JATINDRA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	SAMBALPUR VIGILANCE /1 /1993 () //	
218	D-CRLMC/39910/2025	KAUTUKA KHAMARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /86 /2013 () //	
219	D-CRLMC/39911/2025	SUDAM CHARAN BARIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
220	D-CRLMC/39916/2025	SUPRAVA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
221	D-CRLMC/39918/2025	GHADU KIRSANI @ TEKA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MACHHKUND /102 /2020 () //	
222	D-CRLMC/39923/2025	SIDHESWAR PUTEL VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /36 /2019 () //	
223	D-CRLMC/39924/2025	SHYAM SUNDAR KHUTULA@KHUTLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /88 /2016 () //	
224	D-CRLMC/39928/2025	SATYAJIT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /151 /2025 () //	
225	D-CRLMC/39932/2025	MADHU@MADHU MANGAL SETHI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /219 /2025 () //	
226	D-CRLMC/39936/2025	HARI MAJHI VS STATE OF ODISHA	SATYARANJAN DAS VS	GHANTAPADA /163 /2025 () //	
227	D-CRLMC/39937/2025	DEBABRATA MISHRA	LAXMIDHAR DASH	/ /0	

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		VS	VS	()	
		SWAGATIKA RATH		//	
228	D-CRLMC/39945/2025	RAMANARAYAN BAL@RAMNARAYAN BAL	BISWABHUSAN DAS	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/39952/2025	RINKU BARIK	AZAD KESHORI DASH	KANTAMAL /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/39955/2025	RAMAKANTA BEHERA	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		SURENDRANATH PANIGRAHI		//	
231	D-CRLMC/39958/2025	SWETABAHAN SAHU	ANSHUMAN PANDA	DEOGAON /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/39959/2025	INDRAJIT TARAI	DEBASIS SWAIN	JENAPUR /436 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/39965/2025	ASHOK KUMAR SAHU	JUGALA KISHORE PANDA	TARBHA /230 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/39970/2025	AKASH MALIK	BIKRAM CHANDRA GHADEI	DHARMASALA /417 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/39971/2025	ALOK KUMAR BEHERA @ ALOK BEHERA	DEBASIS SWAIN	JENAPUR /438 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/39972/2025	ALOK BEHERA @ ALOK KUMAR BEHERA	DEBASIS SWAIN	JENAPUR /437 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/39975/2025	SATYA@SATYABRATA SAHU	JUGALA KISHORE PANDA	MANAMUNDA /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMC/39983/2025	GHANA TUDU	BASUDEV PUJARI	CDA-II /112 /2024	
		VS	VS	()	

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239	D-CRLMC/39985/2025	STATE OF ODISHA JOGENDRA TANDI VS	SONALI PANDA VS	// GOLAMUNDA /36 /2024 ()	
240	D-CRLMC/39999/2025	STATE OF ODISHA NABIN PRADHAN VS	JAGABANDHU SAHU VS	// JHARBANDH /101 /2025 ()	AOR20220001487C202500118
241	D-CRLMC/40003/2025	STATE OF ODISHA BASANTA MAJHI VS	MANAS KUMAR CHAND VS	// KOKSARA /194 /2025 ()	
242	D-CRLMC/40009/2025	STATE OF ODISHA SUJIT KUMAR ROUT @ TERU LUCKY VS	SAPAN KUMAR LENKA VS	// BADAMBADI /493 /2025 ()	
243	D-CRLMC/40017/2025	STATE OF ODISHA BISWAJEET NAYAK @ PINTU VS	BISHNU PRASAD PRADHAN VS	// GOBINDAPUR /221 /2025 ()	
244	D-CRLMC/40041/2025	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	KASHINATH PATTNAIK VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /77 /2024 ()	
245	D-CRLMC/40042/2025	STATE OF ODISHA KADA SIDHARTH ACHARY VS	KRUTIBASH MOHAPATRA VS	// NALCO /69 /2020 ()	
246	D-CRLMC/40052/2025	STATE OF ODISHA JABIR SHA VS	SK. ZAFARULLA VS	// OLATPUR /85 /2022 ()	
247	D-CRLMC/40061/2025	STATE OF ODISHA RANJUBALA SAMAL VS	ARUN KUMAR BEHERA VS	// BHOGRAI /267 /2025 ()	AOR20220003422C202500129
248	D-CRLMC/40064/2025	STATE OF ORISSA GOBARA@GABAR GURU VS	SK. ZAFARULLA VS	// GHANTAPADA /168 /2024 ()	
249	D-CRLMC/40080/2025	STATE OF ODISHA THIRUPATI KIRAN VS STATE OF ODISHA	K.CHANDRA SEKHAR VS	// SAHID NAGAR P.S. /166 /2021 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMC/40086/2025	BISESH JENA @ KANHA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CDA-II /147 /2025 () //	
251	D-CRLMC/40089/2025	RAMACHANDRA SAHOO VS STATE OF ODISHA	AKASH ACHARYA VS	KAKATAPUR /311 /2025 () //	
252	D-CRLMC/40102/2025	SHRIRAM TRANSPORT COMPANY LTD., GANJAM VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	/ /0 () //	
253	D-CRLMC/40104/2025	RASMITA KUMARI RAUTO VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ / () //	AOR20220001563C202500082
254	D-CRLMC/40106/2025	HEMANTA HANS VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /49 /2025 () //	AOR20220001487C202500119
255	D-CRLMC/40112/2025	DRONA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /108 /2023 () //	
256	D-CRLMC/40132/2025	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KANTABANIA PS /188 /2025 () //	
257	D-CRLMP/39894/2025	JISAYA KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /8 /2025 () //	AOR20220001631C202500376
258	D-CRLMP/39933/2025 CRLMP/1732/2025	SIDDARTHA PRASAD MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //	
259	D-CRLMP/39944/2025	JANAK PRADHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ / () //	AOD20240000012C202500318
260	D-CRLMP/40025/2025	RINKI @ PRAGYAN PARIMITA SAHOO @ BHATTA VS DIRECTOR GENERAL OF POLICE, CANTONMENT ROAD, CUTTACK	BIJAY KUMAR SAHOO VS	/ /0 () //	
261	D-CRLMP/40055/2025	MAMINA MALLICK	SAKTI MOHAN BEHERA	/ /0	

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		VS	VS	()	
		KHAGESWAR MALLICK		//	
262	D-CRLMP/40062/2025	BHAGABAN BISOYI	DEEPAK RANJAN SUNDARAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMP/40097/2025	SABYASACHI PANDA	MRUGANKA MAULI PATNAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLREV/39881/2025	OHID KHAN	JNYANANANDA PANDA	DHAMNAGAR /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLREV/39919/2025	RANJIT KUMAR DAS @ RANJEET KUMAR DAS	DEBIDUTTA MOHAPATRA	MAHILA P.S.(BBSR) /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLREV/39940/2025	PRAFULLA @ PRAFULLA KUMAR MAHAPATRA	AMITAV TRIPATHY	SARANAKUL /72 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLREV/39943/2025	GANDHARBA @ NABINA SINGH	ANIRUDHA DAS	KISHORENAGAR (ANUGUL) /74 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLREV/40010/2025	MARTAND SHARDUL	SUPRIYO RANJAN MAHAPATRA	//0	
		VS	VS	()	
		MEERA KANUNGO		//	
269	D-CRLREV/40050/2025	DEBASMITA BEHERA	BIDYADHAR MANSING	CUTTACK VIGILANCE /17 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
270	D-CRLREV/40068/2025	SRIPATI CHARAN BADAJENA	DURGA PRASAD JENA	//0	
		VS	VS	()	
		RAJESH MOHANTY		//	
271	D-CRP/53948/2025	SURESH MOHAPATRA	MAHESWAR MOHANTY	//	
		VS	VS	()	
		DULE KISAN		//	
272	D-CRP/54065/2025	Purna Chandra Meher	Suryakanta Palai	//	AOR20220004106C202500168
		VS	VS	()	

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273	D-EXP/53885/2025	Droupadi Meher MANAS RANJAN BARIK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// // 0 //	
274	D-EXP/54006/2025	NIRUPAMA MOHANTY @ JENA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
275	D-FAO/53858/2025	M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS CHAKRADHAR PRADHAN	NAYAN BEHARI DAS VS	// 0 //	
276	D-FAO/54018/2025	BIBEKANANDA JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
277	D-MACA/53762/2025	SUKANTA DAS VS BIKASH RANJAN SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //	
278	D-MACA/53779/2025	GUMESH MALLICK VS DISTRICT TRANSPORT MANAGER,KANDHAMAL	BISHNU BRATA SINGH VS	// 0 //	
279	D-MACA/53873/2025	BHOJARAJ PARIJA VS SARASWATI KUJUR	DILLIP KUMAR MOHAPATRA VS	// 0 //	
280	D-MACA/53877/2025	SARAT CHANDRA DAS VS BISHNU PRASAD ROUT	DILLIP KUMAR MOHAPATRA VS	// 0 //	
281	D-MACA/53958/2025	MANAGER, (OFFICER IN CHARGE) ODISHA TP HUB, VS SUBASH CHANDRA PRADHAN	MRS. MADHUSMITA KANUNGO VS VS	// 0 //	
282	D-MACA/54032/2025	ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS BILASA HARIPAL	SOMNATH ROY VS	// 0 //	
283	D-MACA/54076/2025	PITAMBAR NAHAK VS SACHIDANANDA NAHAK	MADHUSMITA KANUNGO VS	// 0 //	AOD20240000479C202500016

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284	D-MATA/53793/2025	PRABIR PARIDA VS RATNADIPA JETHY @ PARIDA	PULAKESH MOHANTY VS	// ()	
285	D-MATA/53988/2025	G. RAJESH DORA VS PASSINAPALI PRIYANKA	BHABANI SHANKAR DASPARI VS	// ()	
286	D-MATA/54067/2025	BHIKARI CHARAN DAS VS MINAKSHEE DAS	Dr. Binoda Kumar Mishra VS	// ()	AOR20220001616C202500144
287	D-MATA/54075/2025	LIPSA DASH VS DEBI PRASAD MISHRA	RAMESH KUMAR AGRAWAL VS	// ()	
288	D-MSA/54026/2025	PRAFULLA KUMAR ROUT VS CAPTAIN JAYADEV PATNAIK	SANATAN DAS VS	// ()	
289	D-MSA/54116/2025	M/S HI TECH ESTATES AND PROMOTERS PVT.LTD., VS KALYAN PLAZA OF OWNERS OF THE INDIVIDUAL FLATS	REBA SHISH NANDA VS	// ()	
290	D-RPFAM/53892/2025	ESTIPAN BAG VS SABITA BAG	PRASANTA KUMAR NAYAK VS	// ()	
291	D-RPFAM/53962/2025	PALLABI PRITI PADMA DWIVEDY VS ALOK DASH	BASUDEV MISHRA VS	// ()	
292	D-RPFAM/54061/2025	NARAYAN PANDA VS MANORAMA PANDA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// ()	
293	D-RSA/53845/2025	KATULU SURYAKANTA VS BRUNDABAN SAHU	DHANANJAYA MUND VS	// ()	AOR20220001492C202500011
294	D-RSA/53902/2025	PURNA CHANDRA PANI VS CHAMPATI KANDHAPANI	PANCHANAN PANIGRAHI VS	// ()	AOR20250000001C202500086
295	D-RSA/54062/2025	KHETRAMANI MOHANTY	Soubhagya Kumar Rath	//	AOR20220004309C202500070

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		VS	VS	()	
		LORD LINGARAJ MAHAPRABHU		//	
296	D-RVWPET/53716/2025	M/S UTKAL SUPPLIERS, GANJAM	SUDARSHAN NANDA	//	
	RVWPET/291/2025	VS	VS	()	
		VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, BURLA, SAMBALPUR, ODISHA			
297	D-RVWPET/53821/2025	MAHESWAR SAHOO	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-RVWPET/53840/2025	APARRNA BISWAL	SRINIVAS MOHANTY	//	AOR20230000802C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-RVWPET/53912/2025	GAJENDRA NAYAK	AMIT PRASAD BOSE	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-TRP(C)/53733/2025	LIPA SAHOO	APARESH BHOI	//	
		VS	VS	()	
		BHAGYADHAR PRUSTY		//	
301	D-TRP(C)/53810/2025	IPSAINA SAHOO	SURYAKANTA DWIBEDI	//	
	TRP(C)/459/2025	VS	VS		CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal)
		NIRMAL KUMAR SAHOO			CS/0000043/2025
302	D-TRP(C)/53813/2025	SIDHIPRADA RATH	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	()	
		ABHISEK MISHRA PATTYOSI		//	
303	D-TRP(C)/53915/2025	GUDLA SUGUNA @ G.SUGUNA	SURYAKANTA DASH	//	
		VS	VS	()	
		HARINI KILLAMSETTY		//	
304	D-TRP(C)/53943/2025	SAGARIKA BISHI	UPENDRA KUMAR SAMAL	//	
		VS	VS	()	
		SUSHANTA MAHALA		//	
305	D-TRP(C)/54068/2025	AKSHYAMITA KARTIK	AJODJYA RANJAN DASH	//	
		VS	VS	()	
		DEBENDRA KUMAR BAG		//	
306	D-WA/53730/2025	PANCHU NAYAK	AJAYA KUMAR NANDA	//	
		VS	VS	()	

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307	D-WA/53794/2025	STATE OF ODISHA STATE OF ODISHA VS PRAMOD KUMAR SAHOO	DEBARAJ MOHANTY,A.G.A VS	// // ()	LOD20240000172C202500507
308	D-WA/53796/2025	PRATAP SARKAR VS BRANCH MANAGER, BANK OF BARODA, KENDRAPARA	MADHUSMITA KANUNGO VS	// // ()	AOD20240000479C202500013
309	D-WA/53799/2025	STATE OF ODISHA VS MAKAR BEHERA	BIBEKANANDA NAYAK,A.G.A VS	// // ()	LOD20240000200C202500523
310	D-WA/53800/2025	STATE OF ODISHA VS PRAKASH CHANDRA SINGH	GYANALOKA MOHANTY,S.C VS	// // ()	LOD20240000194C202500519
311	D-WA/53801/2025	STATE OF ODISHA VS KRISHNA KUMARI SAHOO	GYANALOKA MOHANTY,S.C VS	// // ()	LOD20240000194C202500516
312	D-WA/53802/2025	STATE OF ODISHA VS PRATAP KUMAR SAHU	GYANALOKA MOHANTY,S.C VS	// // ()	LOD20240000200C202500524
313	D-WA/53804/2025	STATE OF ODISHA VS BINOD CHANDRA CHOUDHURY	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500521
314	D-WA/53806/2025	STATE OF ODISHA VS SURATH CHANDRA SAHOO	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500508
315	D-WA/53808/2025	STATE OF ODISHA VS MISHRA BHOINA	GYANALOKA MOHANTY,S.C VS	// // ()	LOD20240000200C202500522
316	D-WA/53811/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS SUBIR KUMAR BOSE	ADMONSAL DEPT GENERAL VS	// // ()	LOD20240000194C202500514
317	D-WA/53812/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS KISHORE KUMAR DAS	ADMONSAL DEPT GENERAL VS	// // ()	LOD20240000194C202500515

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318	D-WA/53817/2025	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT VS BIJAYA KUMAR BEHERA	ODISHA VS ODISHA	// () //	LOD20240000200C202500519
319	D-WA/53819/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS PRASANNA KUMAR BEHERA	ODISHA DEPT VS ODISHA	// () //	LOD20240000200C202500520
320	D-WA/53834/2025	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION VS BASANTA KUMAR HOTA	ODISHA DEPT VS ODISHA	// () //	LOD20240000194C202500517
321	D-WA/53836/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS LALIT MOHAN RATH	ODISHA DEPT VS ODISHA	// () //	LOD20240000172C202500510
322	D-WA/53842/2025	TOPI CHANDRA BHOI VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS ODISHA	// () //	AOR20240001111C202500027
323	D-WA/53844/2025	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	Anjan Kumar Biswal VS ODISHA	// () //	AOR20220001328C202500067
324	D-WA/54070/2025	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE VS PURNA CHANDRA SETHI	ODISHA DEPT VS ODISHA	// () //	LOD20240000194C202500520
325	D-WA/54073/2025	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE VS SUBASH CHANDRA JENA	ODISHA DEPT VS ODISHA	// () //	LOD20240000200C202500525
326	D-WA/54078/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION VS BHAKTAHARI BEHERA	ODISHA DEPT VS ODISHA	// () //	LOD20240000194C202500521
327	D-WA/54080/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION VS DINABANDHU MOHANTA	ODISHA DEPT VS ODISHA	// () //	LOD20240000172C202500512
328	D-WP(C)/53714/2025 WP(C)/37003/2025	GODABARISHA KAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS ODISHA	// () //	
329	D-WP(C)/53715/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/53717/2025	MIR MUSRAT ALI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
331	D-WP(C)/53718/2025	PRAVAKAR JENA	PRAFULLA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/53719/2025	DR.PRAGYAN DAS	DURGESH NARAYAN RATH	//	
	WP(C)/37031/2025	VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/53720/2025	SK. ABDUL WADOOD	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ORISSA		//	
334	D-WP(C)/53721/2025	DR.ABINASH SAHOO	DURGESH NARAYAN RATH	//	
	WP(C)/37029/2025	VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/53722/2025	DR.ANWESA MOHANTY	DURGESH NARAYAN RATH	//	
	WP(C)/37038/2025	VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/53723/2025	BIKASH PATNAIK	DURGESH NARAYAN RATH	//	
	WP(C)/37041/2025	VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/53724/2025	RADHASHYAM JENA	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/37013/2025	VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/53725/2025	ALOK KUMAR MOHANTY	DURGESH NARAYAN RATH	//	
	WP(C)/37014/2025	VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/53726/2025	DAITARI NAYAK	SAMIR KUMAR MISHRA	//	
	WP(C)/37023/2025	VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/53727/2025	RAJENDRA KUMAR SAHA	NIRANJAN LENKA	//	
	WP(C)/36977/2025	VS	VS	0	

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341	D-WP(C)/53728/2025	STATE OF ODISHA PARAMESWAR MOHANTY VS	PARSURAM PANDA VS	// // ()	
342	D-WP(C)/53729/2025	STATE OF ODISHA SURENDRA NAYAK VS	SAMIR KUMAR MISHRA VS	// // ()	
343	D-WP(C)/53731/2025	STATE OF ODISHA SUDHANSU SEKHAR MOHAPATRA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500108
344	D-WP(C)/53732/2025	STATE OF ODISHA ANSUMA BABU VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500105
345	D-WP(C)/53734/2025	STATE OF ODISHA TRUPTI RANJAN MALLIK VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500109
346	D-WP(C)/53735/2025 WP(C)/37037/2025	STATE OF ODISHA MADHUSMITA SAHOO VS	AGASTI KANUNGO VS	// // ()	
347	D-WP(C)/53736/2025	STATE OF ODISHA NIGAMANANDA SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500106
348	D-WP(C)/53737/2025	STATE OF ODISHA SUBAS CANDRA SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500110
349	D-WP(C)/53738/2025	STATE OF ODISHA ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) GOVT. ODISHA VS	VAIBHAB KUSHAR JEE, A.G.A VS	// // ()	LOD20240000194C202500513
350	D-WP(C)/53739/2025 WP(C)/37030/2025	M/S POREL DASS WATER AND EFFLUENT CONTROL PVT LTD LIKHITA SAMAL VS	AGASTI KANUNGO VS	// // ()	
351	D-WP(C)/53740/2025	STATE OF ODISHA KHIROD KUMAR BEHERA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202500113
		STATE OF ODISHA		//	

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352	D-WP(C)/53741/2025	BIPIN BIHARI BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500114
353	D-WP(C)/53742/2025	SUBASH KUMAR MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500111
354	D-WP(C)/53743/2025	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500112
355	D-WP(C)/53744/2025	SAILENDU SEKHAR MOHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500099
356	D-WP(C)/53745/2025 WP(C)/37033/2025	NIRUPAMA MALIK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
357	D-WP(C)/53746/2025	SANJAYA KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500100
358	D-WP(C)/53747/2025	SANJAY KUMAR PATRA VS SUB DIVISIONAL POLICE OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //	
359	D-WP(C)/53748/2025	JUBATI BARI VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
360	D-WP(C)/53749/2025	SIKSHA O ANUSANDHAN UNIVERSITY, BBSR VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SUSANTA DASH VS	// 0 //	
361	D-WP(C)/53750/2025	SANTOSH KUMAR BHUYAN VS SUB DIVISIONAL POLICE OFFICER, NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //	
362	D-WP(C)/53751/2025	MEENATI MOHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
363	D-WP(C)/53752/2025	GANESWAR NAYAK	BRAJA MOHAN SARANGI	//	

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		VS	VS	()	
		SUB DIVISIONAL POLICE OFFICER, NAYAGARH		//	
364	D-WP(C)/53753/2025	RAJALAXMI DAS	SRINIVAS MOHANTY	//	AOR20230000802C202500102
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/53754/2025	JAYASHREE PANI	SRINIVAS MOHANTY	//	AOR20230000802C202500101
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/53755/2025	PRAFULLA JENA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SUB DIVISIONAL POLICE OFFICER, NAYAGARH		//	
367	D-WP(C)/53756/2025	SUDARSHAN BHOE	ANISH PATTNAYAK	//	AOR20250001203C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/53757/2025	PRAKASH CHANDRA BEHERA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, CUTTACK		//	
369	D-WP(C)/53758/2025	SUBHASIS PANIGRAHI	SRINIVAS MOHANTY	//	AOR20230000802C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/53759/2025	DHARITREE ENTERPRISES, KESINGA, KALAHANDI	ASOK MOHANTY	//	
	WP(C)/36978/2025	VS	VS	()	
		ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR		//	
371	D-WP(C)/53760/2025	PRATIK PATNAIK	SRINIVAS MOHANTY	//	AOR20230000802C202500104
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/53761/2025	SUSANTA BINDHANI	BIDESH RANJAN BEHERA	//	
	WP(C)/36961/2025	VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/53764/2025	LINGARAJ BORAD	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/53765/2025	RICHA PANDA	DEEPALI MAHAPATRA	//	
	WP(C)/36966/2025	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/53766/2025	STATE OF ODISHA TPWODL, BEHERAMAL ELECTRICAL SUB-DIVISION, PASUDA	PRASANTA KUMAR TRIPATHY	// // 0	
376	D-WP(C)/53769/2025	REMAN PRADHAN AKSHYA KUMAR KAR	MAHENDRA KUMAR SAHOO	// // 0	
377	D-WP(C)/53770/2025	STATE OF ODISHA M/S KUMAR GOLDEN PADDY GRAIN, KERKERA, MANJERHAL	MAHENDRA KUMAR SAHOO	// // 0	
378	D-WP(C)/53771/2025	STATE OF ODISHA UTTAM CHARAN SAHOO	PRASANTA KUMAR SATAPATHY	// // 0	
379	D-WP(C)/53772/2025 WP(C)/36949/2025	STATE OF ODISHA SANYASI PRADHAN	BIGYAN KUMAR SHARMA	// // 0	
380	D-WP(C)/53773/2025	STATE OF ODISHA M/S BMS PROJECT	SIDHANT DWIBEDI	// // 0	AOR20220001213C202500057
381	D-WP(C)/53774/2025 WP(C)/37006/2025	STATE OF ODISHA MANASMITA PARIDA	SAROJA KANTA SAMAL	// // 0	
382	D-WP(C)/53775/2025	STATE OF ODISHA RAJMOHAN DIGAL	TRILOCHAN BARIK	// // 0	
383	D-WP(C)/53776/2025	STATE OF ODISHA GADADHAR NAYAK	PARSURAM PANDA	// // 0	
384	D-WP(C)/53777/2025	STATE OF ODISHA NIRAMAL KUMAR MOHANTY	SOUMYA MISHRA	// // 0	
385	D-WP(C)/53778/2025	THE COLLECTOR, KHURDA SURESH MEHER	ARJUNA CHARANA BEHERA	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/53780/2025	RAJABANDHA PANI PANCHAYAT, MAGALPUR VS CHIEF ENGINEER AND BASIN MANAGER, BBSR	GYANESWAR SATPATHY VS SIBASANKAR SAHOO	// 0 //	
387	D-WP(C)/53781/2025 WP(C)/37008/2025	DEBASIS PANDA VS AB REAL HOME DEVELOPERS PVT. LTD., KHURDA	SOUMYA MISHRA VS SIBASANKAR SAHOO	// 0 //	
388	D-WP(C)/53783/2025	GITA TULO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBASANKAR SAHOO	// 0 //	
389	D-WP(C)/53785/2025	DAMAYANTI MALLICK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBASANKAR SAHOO	// 0 //	
390	D-WP(C)/53786/2025	BASANTI DASH VS STATE OF ODISHA	SIBA PRASAD SWAIN VS SIBASANKAR SAHOO	// 0 //	
391	D-WP(C)/53787/2025	BAIDHAR SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS SIBASANKAR SAHOO	// 0 //	
392	D-WP(C)/53788/2025	BALAVADRA BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS SIBASANKAR SAHOO	// 0 //	
393	D-WP(C)/53789/2025	DAMODAR SAHOO VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS SIBASANKAR SAHOO	// 0 //	
394	D-WP(C)/53790/2025 WP(C)/37025/2025	SUSHANTA KUMAR PRADHAN VS CHIEF MANAGER, KARNATAKA BANK LTD, CUTTACK	DIPTI RANJAN BHOKTA VS SIBASANKAR SAHOO	// 0 //	
395	D-WP(C)/53791/2025	RAMAMANI MALLICK VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS SIBASANKAR SAHOO	// 0 //	
396	D-WP(C)/53795/2025	RAJ KUMAR GOUD VS STATE OF ORISSA	PRAMOD KUMAR JENA VS SIBASANKAR SAHOO	// 0 //	
397	D-WP(C)/53797/2025	STAR HEALTH AND ALLIED INSURANCE COMPANY VS SIBASANKAR SAHOO	PRAMOD KUMAR JENA VS SIBASANKAR SAHOO	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE INSURANCE OMBUDSMAN, BBSR		//	
398	D-WP(C)/53798/2025	THE ZONAL MANAGER, UCO BANK, ASHOK NAGAR	BHASKR TI BHUSAN SWAIN	//	
		VS	VS	0	
		NIBAS CHANDRA BARIK		//	
399	D-WP(C)/53803/2025	MAILI JANU	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		GRIVANCE REDRESSAL OFFICER, INDIA FIRST LIFE INSURANCE CO. LTD., MUMBAI		//	
400	D-WP(C)/53807/2025	THE ZONAL MANAGER, UCO BANK, ASHOK NAGAR	BHASKR TI BHUSAN SWAIN	//	
		VS	VS	0	
		SANGITA BEHERA		//	
401	D-WP(C)/53809/2025	DR.SANJAY DAS GUPTA	ASUTOSH SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/53814/2025	SUDAM CHANDRA KISKU	SRIDHAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/53818/2025	DEBENDRANATH RATH	UMAKANTA MISHRA	//	
		VS	VS	0	
		THE DISTRICT JUDGE, SUNDARGARH		//	
404	D-WP(C)/53822/2025	GOBARDHAN BISWAL	PRADEEP KUMAR DAS	//	AOR20220001207C202500129
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/53823/2025	SATYANARAYAN PATI	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
406	D-WP(C)/53824/2025	JOGENDRA DAS	HIMANSHU SEKHAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/53826/2025	PRADIPTA SWAIN	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/53827/2025	LABANYABATI PRADHAN	SAILAZA NANDAN DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/53829/2025	THE TAHASILDAR, PURI BIJAYA KUMAR PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //	
410	D-WP(C)/53830/2025	UDHABA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
411	D-WP(C)/53831/2025	DAITYARI DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
412	D-WP(C)/53832/2025	RAMESH CHANDRA BISWAL VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
413	D-WP(C)/53833/2025	GAJIN NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
414	D-WP(C)/53835/2025	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
415	D-WP(C)/53837/2025	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
416	D-WP(C)/53839/2025	DILLIP KUMAR BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //	
417	D-WP(C)/53841/2025	S. NARAYANA VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //	
418	D-WP(C)/53843/2025	M/S.MAHANADI COALFIELDS LTD.,JHARSHUGUDA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //	
419	D-WP(C)/53848/2025	PRASHANTA KUMAR SWAIN VS STATE OF ORISSA	NISHIKANTA MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/53851/2025	RAJKUMAR SURJULIA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
421	D-WP(C)/53852/2025	BIRABHADRA NEGI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //	
422	D-WP(C)/53856/2025	KANAKALATA MANGARAJ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
423	D-WP(C)/53857/2025	PRADEEP KUMAR PUJAPANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	
424	D-WP(C)/53860/2025	KEDARNATH PADHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
425	D-WP(C)/53861/2025	SURYA NARAYAN PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
426	D-WP(C)/53862/2025	BUDDHA DEV MUKHERJEE VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //	
427	D-WP(C)/53864/2025	JYOTI PRAKASH DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //	
428	D-WP(C)/53865/2025	MANORANJAN PARHI VS STATE OF ODISHA	PRANAYA SWAIN VS	// 0 //	
429	D-WP(C)/53867/2025	BANSIDHAR PARHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
430	D-WP(C)/53868/2025	BRAJAKISHORE SAHOO VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //	
431	D-WP(C)/53869/2025	RABINDRANATH BEHERA	SOUBHAGYA SWAIN	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-WP(C)/53871/2025	STATE OF ODISHA GANESH CHOUDHURY	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
433	D-WP(C)/53875/2025	STATE OF ODISHA SOUMYA RANJAN BARIK	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
434	D-WP(C)/53876/2025	STATE OF ODISHA DILLIP KUMAR PATRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
435	D-WP(C)/53879/2025	STATE OF ODISHA JASHOBANTA PADHAN	KRISHNA CHANDRA SAHU	//	
		VS	VS	()	
436	D-WP(C)/53880/2025	STATE OF ODISHA M/S ALOK KUMAR NAYAK	JANAKALAYANA MOHANTY	//	AOD20220001936C202500089
		VS	VS	()	
437	D-WP(C)/53881/2025	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE GANDHARBA SAMAL	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
438	D-WP(C)/53882/2025	STATE OF ODISHA SNEHALATA PARIDA	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
439	D-WP(C)/53883/2025	STATE OF ODISHA KHAGENDRA KUMAR MOHAPATRA @ KHAGENDRA MOHAPATRA	MOHAPATRA ANIL KUMAR BAUG	//	AOR20220002374C202500199
		VS	VS	()	
440	D-WP(C)/53884/2025	COLLECTOR AND DISTRICT MAGISTRATE, BALASORE SMRUTI PRAVA PATRA	ATUL TRIPATHY	//	AOD20240000618C202500188
		VS	VS	()	
441	D-WP(C)/53886/2025	STATE OF ODISHA KALYAN KISHORE KAR	Atul Tripathy	//	AOD20240000618C202500189
		VS	VS	()	
442	D-WP(C)/53887/2025	STATE OF ODISHA ASHOK KUMAR BEHERA	SANGRAM JENA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/53889/2025	STATE OF ODISHA AJIT KUMAR BISOI VS	BHABANI PRASAD MOHANTY VS	// // ()	
444	D-WP(C)/53890/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ BIJAY KALASI VS	SATYA NARAYAN MISHRA VS	// // ()	AOR20220001615C202500235
445	D-WP(C)/53891/2025	STATE OF ODISHA NISCHINT MULTISERVICE PVT LTD VS	Siddhant Sarangi VS	// // ()	AOD20250000975C202500054
446	D-WP(C)/53893/2025	STATE OF ODISHA ROJALIN MAJHI VS	SUBHANKAR ROUT VS	// // ()	
447	D-WP(C)/53895/2025	STATE OF ODISHA SRI JAGANNATH COLLEGE OF PHARMACY, BOLANGIR VS	SUBHANKAR ROUT VS	// // ()	
448	D-WP(C)/53897/2025	STATE OF ODISHA DR PATITAPABAN SAHOO VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500113
449	D-WP(C)/53898/2025	STATE OF ODISHA PARBATI DAS VS	SUKANTA KUMAR MISHRA VS	// // ()	
450	D-WP(C)/53901/2025 WP(C)/37016/2025	COLLECTOR BALASORE MAHENDRA KUMAR KEDIA VS	AMIT PATTNAIK VS	// // ()	
451	D-WP(C)/53904/2025	STATE OF ODISHA DILBAR ALI KHAN VS	ITISHREE TRIPATHY VS	// // ()	
452	D-WP(C)/53907/2025	STATE TAX OFFICER, CTA ND GST BALASORE CIRCLE, BALASORE BANK OF INDIA, CUTTACK VS	SIBADUTTA RAMAPRASAD MISHRA VS	// // ()	
453	D-WP(C)/53910/2025	CHIEF JUDICIAL MAGISTRATE, KHURDA KANAK MOHANTY VS	RAMESH KUMAR SAHU VS	// // ()	
		THE EXECUTIVE ENGINEER CUM MANAGER, TPCODL PED , PURI		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/53914/2025	MADHAB RANJAN ROUT VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// () //	
455	D-WP(C)/53918/2025	RAGHUNATH BAL VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// () //	
456	D-WP(C)/53919/2025	KRUTIBASH MISHRA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500275
457	D-WP(C)/53920/2025	RANJAN KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500276
458	D-WP(C)/53922/2025	PRASANTA KUMAR JENA VS STATE OF ODISHA	MANAS RANJAN SATPATHY VS	// () //	
459	D-WP(C)/53923/2025	JYOTIRANJAN SAMANTARAY VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500274
460	D-WP(C)/53924/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500281
461	D-WP(C)/53925/2025	LALATENDU KESHARI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500280
462	D-WP(C)/53926/2025	BIRANCHI DEHURY VS State Of Odisha	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500228
463	D-WP(C)/53927/2025	SATYARANJAN ROUT VS STATE OF ODISHA	MANAS PATI VS	// () //	AOR20220001535C202500279
464	D-WP(C)/53928/2025	DIPAK KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// () //	
465	D-WP(C)/53929/2025	SUSMITA MISHRA	MANAS PATI	//	AOR20220001535C202500278

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-WP(C)/53930/2025	STATE OF ODISHA NAYAN KISHORE BEHERA	MANAS PATI	//	AOR20220001535C202500277
		VS	VS	()	
467	D-WP(C)/53932/2025	STATE OF ODISHA CHANDAN KUMAR LENKA	Biswaranjan Dash	//	AOD20250000901C202500010
		VS	VS	()	
468	D-WP(C)/53933/2025	NAC, KONARK MANOJA KUMAR RATH	Sidheswar Mallik	//	AOR20220001326C202500008
		VS	VS	()	
469	D-WP(C)/53934/2025	ODISHA POWER TRANSMISSION CORPORATION LTD SUSANTA BEHERA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
470	D-WP(C)/53935/2025	STATE OF ODISHA MANMOHAN RAY	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
471	D-WP(C)/53936/2025	STATE OF ODISHA SYNERGY SCHOOL OF ENGINEERING	Biswaranjan Dash	//	AOD20250000901C202500011
		VS	VS	()	
472	D-WP(C)/53937/2025	STATE OF ODISHA PURUSOTTAM MOHAPATRA	LALITENDU MISHRA	//	AOR20220001610C202500082
		VS	VS	()	
473	D-WP(C)/53938/2025	THE COLLECTOR CUM DISTRICT MAGISTRATE, DHENKANAL SARAT KUMAR PATRA	Sidheswar Mallik	//	AOR20220001326C202500007
		VS	VS	()	
474	D-WP(C)/53941/2025	STATE OF ODISHA SRIKANTA UPADHAYA	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
475	D-WP(C)/53942/2025	STATE OF ODISHA SANKARSAN BEHERA	SANGRAM MISHRA	//	
		VS	VS	()	
476	D-WP(C)/53944/2025	SUB COLLECTOR SADAR CUTTACK M/S P.P.ENTERPRISES, PARADEEP	SUNIL MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/53945/2025	CHIEF COMMISSIONER CGST AND CENTRAL EXCISE, ODISHA SATYAJIT NANDA VS SUB COLLECTOR SADAR CUTTACK	SANGRAM MISHRA VS	// // 0	
478	D-WP(C)/53946/2025	BASANTA MAHARATHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0	
479	D-WP(C)/53947/2025	ANUPOMA DALAI VS STATE OF ODISHA	KRUTIBASH MOHAPATRA VS	// // 0	
480	D-WP(C)/53949/2025	SIDHARTH SANKAR NANDA VS SUB COLLECTOR SADAR CUTTACK	SANGRAM MISHRA VS	// // 0	
481	D-WP(C)/53950/2025	MAITHILI SHARAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
482	D-WP(C)/53951/2025	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0	
483	D-WP(C)/53952/2025	NARMADA NAYAK VS SUB COLLECTOR SADAR CUTTACK	SANGRAM MISHRA VS	// // 0	
484	D-WP(C)/53953/2025	RAJENDRA NARAYAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
485	D-WP(C)/53954/2025	BHRAMARBAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// // 0	
486	D-WP(C)/53956/2025	AMARENDRA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
487	D-WP(C)/53957/2025	SARAT KISHOR KAR VS COMMISSIONER, CONSOLIDATION BHUBANESWAR	SANGRAM MISHRA VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/53959/2025	LAXMI BALLAV SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
489	D-WP(C)/53960/2025	RAJESH SETHI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
490	D-WP(C)/53961/2025	MADHABA CHANDRA SAHOO VS COLLECTOR-CUM-CHAIRPERSON, DIST. ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (DEIAA), NAYAGARH	BIJAYA KUMAR SAHOO VS	// 0 //	
491	D-WP(C)/53963/2025	ARTATRAN BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
492	D-WP(C)/53964/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
493	D-WP(C)/53965/2025	GANANATH STRUSAL VS STATE OF ODISHA	LIHGARAJ DASH VS	// 0 //	
494	D-WP(C)/53966/2025	BASANT KUMAR KALET VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
495	D-WP(C)/53967/2025	BISHAL BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
496	D-WP(C)/53968/2025	SANGITA PANIGRAHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
497	D-WP(C)/53969/2025	KRISHNA SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
498	D-WP(C)/53971/2025	RINKI DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //	
499	D-WP(C)/53972/2025	MINA BAGH	LAXMIKANTA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
500	D-WP(C)/53974/2025	STATE OF ODISHA NABIN KUMAR MISHRA	SURESH KUMAR JENA	//	
		VS	VS	0	
501	D-WP(C)/53975/2025	COLLECTOR, DEOGARH RINKI DHIR	DEBAKANTA MOHANTY	//	
		VS	VS	0	
502	D-WP(C)/53976/2025	STATE OF ODISHA GAYATRI SAHU	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
503	D-WP(C)/53977/2025	STATE OF ODISHA MINA KALET	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
504	D-WP(C)/53979/2025	STATE OF ODISHA DEEPIKA DALABEHERA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
505	D-WP(C)/53980/2025	STATE OF ODISHA RINKI DHIR	DEBAKANTA MOHANTY	//	
		VS	VS	0	
506	D-WP(C)/53983/2025	STATE OF ODISHA BISWARDARSHI SAHOO	NIHAL RATH	//	
		VS	VS	0	
507	D-WP(C)/53984/2025	STATE OF ODISHA PRAVAT NALIN PATNAIK	JNANA RANJAN KAR	//	
		VS	VS	0	
508	D-WP(C)/53985/2025	ACHARYA BIRANCHI NARAYAN RATH PRABHAT KUMAR DASH	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
509	D-WP(C)/53986/2025	STATE OF ODISHA RINKI DHIR	DEBAKANTA MOHANTY	//	
		VS	VS	0	
510	D-WP(C)/53989/2025	STATE OF ODISHA KALANDI CHARAN KABI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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511	D-WP(C)/53990/2025	SUB COLLECTOR, JAJPUR PRAVAT NALIN PATNAIK VS NARAYAN RATH	JNANA RANJAN KAR VS	// // 0	
512	D-WP(C)/53991/2025	AMRESH ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	
513	D-WP(C)/53993/2025	DR.ANNAPURNA DEVI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0	
514	D-WP(C)/53995/2025	BISWANATH MAHANTA VS STATE OF ODISHA	NIHAL RATH VS	// // 0	
515	D-WP(C)/53996/2025	INDRAJIT MAHANTA VS THE COLLECTOR, JAJPUR	ARIJEET MISHRA VS	// // 0	
516	D-WP(C)/53997/2025	DR.CHANDRA SEKHAR TRIPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // 0	
517	D-WP(C)/53998/2025	PRASHANTA KUMAR JENA VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// // 0	
518	D-WP(C)/54000/2025	BHAGABATA JENA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // 0	
519	D-WP(C)/54001/2025	GOLEKHA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// // 0	
520	D-WP(C)/54002/2025	RADHABALLABH PANIGRAHY VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// // 0	
521	D-WP(C)/54003/2025	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ADITYA MISHRA VS	// // 0	

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		VS	VS	0	
		STATE OF ORISSA		//	
534	D-WP(C)/54022/2025	SANJUKTA KUMARI DAKUA	SATYJIT MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/54024/2025	JASHLEEN PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
536	D-WP(C)/54025/2025	SURYA NARAYAN SAHOO	TAPAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
537	D-WP(C)/54027/2025	HIMANSU BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/54029/2025	BIRAT KUMAR MAHAPATRA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/54030/2025	SATYAMAN BEHERA	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		SASHI RANA		//	
540	D-WP(C)/54031/2025	PRASANTA KUMAR MUND	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/54033/2025	PARTHASARATHI BARIK	AJAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/54034/2025	MANJULATA BEHERA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/54035/2025	DEBASISH RAY	BIGHNARAJ RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/54036/2025	SK.KASIM	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	

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545	D-WP(C)/54037/2025	STATE OF ODISHA PRAMILA MOHAPATRA VS	DIGANTA DAS VS	// // 0	
546	D-WP(C)/54038/2025	CHIEF COMMISSIONER, CGST AND CENTRAL BIJAYA KETAN BARIK VS	EXCISE AND CUSTOMS, ODISHA, BBSR BISWARANJAN MOHAPATRA VS	// // 0	
547	D-WP(C)/54039/2025	STATE OF ODISHA APURBA SAHA VS	SAMIR KUMAR MISHRA VS	// // 0	
548	D-WP(C)/54040/2025	THE COLLECTOR AND D.M. BALESWAR, RAMESH CHANDRA DASMOPHAPATRA VS	BALESWAR MANAMOHAN PATTANAYAK VS	// // 0	
549	D-WP(C)/54041/2025	STATE OF ODISHA RASANANDA BHOI VS	BISWARANJAN MOHAPATRA VS	// // 0	
550	D-WP(C)/54042/2025	STATE OF ODISHA JHINKESWAR RANA VS	MANA MOHAN PATTANAIAK VS	// // 0	
551	D-WP(C)/54043/2025	STATE OF ODISHA NALINI @ SAROJINI DHAL VS	LALATENDU SAMANTARAY VS	// // 0	
552	D-WP(C)/54044/2025	STATE OF ODISHA JHASHAKETAN SWAIN VS	DIGANTA DAS VS	// // 0	
553	D-WP(C)/54046/2025	CHIEF COMMISSIONER, CGST AND CENTRAL AJAY SAHU VS	EXCISE AND CUSTOMS, ODISHA, BBSR JAGAJIBAN PRADHAN VS	// // 0	
554	D-WP(C)/54048/2025	STATE OF ODISHA RATNAKAR OJHA VS	SANJAYA KUMAR DAS VS	// // 0	
555	D-WP(C)/54049/2025	THE PRESIDING OFFICER LABOUR COURT, SUNIL KUMAR PILLA VS	BBSR MANA MOHAN PATTANAIAK VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/54051/2025	SANJAY PRADHAN VS CHIEF COMMISSIONER, CGST AND CENTRAL	DIGANTA DAS VS EXCISE AND CUSTOMS, ODISHA, BBSR	// 0 //	
557	D-WP(C)/54052/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
558	D-WP(C)/54054/2025	SACHIDANANDA MISHRA VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS STATE OF ODISHA	// 0 //	
559	D-WP(C)/54055/2025	BIPIN BIHARI SAHU VS CHIEF COMMISSIONER, CGST AND CENTRAL	DIGANTA DAS VS EXCISE AND CUSTOMS, ODISHA, BBSR	// 0 //	
560	D-WP(C)/54056/2025	UMESH PATRA VS STATE OF ODISHA	NAMITA PATTANAİK VS STATE OF ODISHA	// 0 //	
561	D-WP(C)/54057/2025	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS STATE OF ODISHA	// 0 //	
562	D-WP(C)/54059/2025	SASHIKANTA PANIGRAHI VS STATE OF ODISHA	NIHAL RATH VS STATE OF ODISHA	// 0 //	
563	D-WP(C)/54060/2025	JUGAL KISHORE JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS STATE OF ODISHA	// 0 //	
564	D-WP(C)/54063/2025	BASUDEV MAHAKUD VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
565	D-WP(C)/54064/2025	JAYAKRUSHNA ANDIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS STATE OF ODISHA	// 0 //	
566	D-WP(C)/54066/2025	DR. VIVEK RAI VS THE UNION OF INDIA	PRABIN DAS VS THE UNION OF INDIA	// 0 //	
567	D-WP(C)/54069/2025	PADMANAV SAHOO	LIPAN KUMAR PRADHAN	//	AOD20220004458C202500006

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/54071/2025	PURUSOTTAM DASH	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA2		//	
569	D-WP(C)/54074/2025	SUBRAT KUMAR SWAIN	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/54077/2025	BIJAYA RANJAN KARMI	KARUNAKAR GAYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
571	D-WP(C)/54081/2025	MAMATA NAYAK	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, STATE BANK OF INDIA, SIKHARPUR, CUTTACK		//	
572	D-WP(C)/54082/2025	SANTOSH KUMAR PANI	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/54084/2025	GMR KAMALANGA ENERGY LTD.,DHENKANAL	SASWAT KUMAR ACHARYA	//	
		VS	VS	0	
		THE COMMISSIONER (APPEALS) GST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
574	D-WP(C)/54085/2025	OMM SHREE SAI SEVA EDUCATIONAL TRUST	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/54086/2025	DEBASIS BARIK	SATYAM DAS PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/54088/2025	NARAYAN CHANDRA JENA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/54089/2025	RATNAKAR SAHOO	NIROD KUMAR SAHU	//	
		VS	VS	0	
		ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH		//	
578	D-WP(C)/54090/2025	LOKANATH SAMAL	NIRANJAN PANDA	//	
		VS	VS	0	

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579	D-WP(C)/54091/2025	ODISHA INFORMATION COMMISSION, BBSR JAMI PRASAD VS UNION OF INDIA	SANJUKTA PATRA VS	// // ()	AOD20240000714C202500037
580	D-WP(C)/54092/2025	ANANT KUMAR VS UNION OF INDIA	SANJUKTA PATRA VS	// // ()	AOD20240000714C202500038
581	D-WP(C)/54093/2025	PRADIP KUMAR BEHERA VS STATE OF ODISHA	PAMI RATH VS	// // ()	
582	D-WP(C)/54095/2025	ADDL REGISTRAR OF TRADE UNION CUM JOINT LABOUR COMMISSIONER SAMBALPUR VS ADITYA ALUMINIMUM WORKERS UNION	GOVIND KUMAR VS	// // ()	LOD20240000172C202500511
583	D-WP(C)/54096/2025	HIMANSU KUMAR BERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()	
584	D-WP(C)/54097/2025	AVR INFRA TECH PVT LIMITED VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// // ()	AOR20220001657C202500157
585	D-WP(C)/54098/2025	DR AJIT DAS VS STATE OF ODISHA	Atul Tripathy VS	// // ()	AOD20240000618C202500190
586	D-WP(C)/54099/2025	GHANASHYAM PANDA VS STATE OF ODISHA	JUGAL KISHORE ROUT VS	// // ()	AOD20250000124C202500024
587	D-WP(C)/54100/2025	BUDHURAM DHAN VS STATE OF ODISHA	Krishna Chandra Sahu VS	// // ()	AOD20250000180C202500240
588	D-WP(C)/54101/2025	ABINASH PATTANAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// // ()	
589	D-WP(C)/54102/2025	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()	

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590	D-WP(C)/54103/2025	SANJAYA KUMAR PUHAN VS THE ASSISTANT COMMISSIONER OF STATE TAX	UPASANA BAL VS UPASANA BAL	// () //	AOD20220004095C202500042
591	D-WP(C)/54104/2025	SWAYAM PRAKASH BADAPANDA VS THE COMMISSIONER APPEAL GST, CX AND CUSTOMS	UPASANA BAL VS UPASANA BAL	// () //	AOD20220004095C202500043
592	D-WP(C)/54106/2025	LAXMAN BARIK VS STATE OF ODISHA	MADHUSUDAN MISHRA VS MADHUSUDAN MISHRA	// () //	
593	D-WP(C)/54107/2025	MADHURI MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS SATYANARAYAN MISHRA	// () //	AOR20220001303C202500082
594	D-WP(C)/54108/2025	SUKUL MURMU VS THE ASSISTANT COMMISSIONER OF STATE TAX	UPASANA BAL VS UPASANA BAL	// () //	AOD20220004095C202500044
595	D-WP(C)/54109/2025	JANAKI SAMAL VS STATE OF ODISHA	PRAHALLAD CHANDRA DAS VS PRAHALLAD CHANDRA DAS	// () //	AOD20250001275C202500007
596	D-WP(C)/54110/2025	MS VEDANT CONSTRUCTION PVT LTD VS MS BRAHMANI RIVER PELLETS LTD	CHINMAYA PRAKASH MISHRA VS CHINMAYA PRAKASH MISHRA	// () //	AOR20250001294C202500002
597	D-WP(C)/54111/2025	MANJULATA DAS VS STATE OF ODISHA	PRAHALLAD CHANDRA DAS VS PRAHALLAD CHANDRA DAS	// () //	AOD20250001275C202500008
598	D-WP(C)/54112/2025	PRATIMA MANGARAJ VS STATE OF ODISHA	JIBAN RANJAN DASH VS JIBAN RANJAN DASH	// () //	
599	D-WP(C)/54113/2025	M/S ADITYA CONTRUCTION, BRAJRAJNAGAR, JHARSUGUDA VS MEMBER SECY, STATE ENVIROMENT IMPACT ASSESSMENT AUTHORITY, ODISHA	RAJESH KUMAR MAHARANA VS RAJESH KUMAR MAHARANA	// () //	
600	D-WP(C)/54114/2025	MALLI BEHERA VS STATE OF ODISHA	Achyutananda Routray VS Achyutananda Routray	// () //	AOR20220001190C202500006
601	D-WP(C)/54115/2025	TOSHITA KUMAR DANGA	Prabodha Chandra Nayak	//	AOR20220001657C202500159

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		VS	VS	()	
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE		//	
602	D-WPCRL/40056/2025	RAJANIKANTA PALTASINGH	AKSHAYA KUMAR SUBUDHI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/39854/2025	KAUSHLYA MAJHI	PRADIPTA KUMAR SINGH	HEMGIR /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/39855/2025	DUNA BADEK	PRADIPTA KUMAR SINGH	HEMGIR /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/39856/2025	JITEN @ SANTOSH MAJHI	PRADIPTA KUMAR SINGH	HEMGIR /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/39858/2025	BHANUMATI BHITRIA	PRADIPTA KUMAR SINGH	HEMGIR /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/39859/2025	TRIBENI PADHAN	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /18 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
608	D-ABLAPL/39862/2025	BISWARANJAN SETHI @ BISHU	SIVA SANKAR CHAINI	BHARATPUR PS /725 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/39870/2025	SANTOSH KUMAR SAHU	KHUSBU PANIGRAHI	SAHADEV KHUNTA /40 /2023	AOR20220002787C202500185
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/39872/2025	SK RIYASAT	KHUSBU PANIGRAHI	BAISINGA /100 /2025	AOR20220002787C202500186
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/39874/2025	DINESH KUMAR BEHERA	BIDYADHAR PANDA	//	AOR20220001945C202500059
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/39875/2025	ASHISH KUMAR PRADHAN	MAHES DAS	G.UDAYAGIRI /234 /2025	
		VS	VS	()	

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613	D-ABLAPL/39880/2025	STATE OF ODISHA MITHUN KUMAR JENA @ MITU VS	SAMBEET PATTANAYAK VS	// KONARK /125 /2023 ()	AOR20220001591C202500053
614	D-ABLAPL/39889/2025	STATE OF ODISHA MITHUN DISHRI VS	SANDIP KUMAR BARIK VS	// TUSRA /102 /2022 ()	AOR20240000156C202500010
615	D-ABLAPL/39895/2025	STATE OF ODISHA MANOJ KUMAR LENKA VS	SWAYANSHU SATYAPRAGYAN SWAIN VS	// JAGATPUR /739 /2025 ()	
616	D-ABLAPL/39896/2025	STATE OF ODISHA MOHAN REDDY VS	SOUBHAGYA KUMAR DASH VS	// GOPALPUR /379 /2025 ()	AOR20220001631C202500374
617	D-ABLAPL/39898/2025	STATE OF ODISHA MOHAN REDDY VS	SOUBHAGYA KUMAR DASH VS	// GOPALPUR /378 /2025 ()	AOR20220001631C202500375
618	D-ABLAPL/39899/2025	STATE OF ODISHA CH. SAMPATH VINAYAK VS	SOUBHAGYA KUMAR DASH VS	// GUNUPUR /248 /2025 ()	AOR20220001631C202500382
619	D-ABLAPL/39909/2025	STATE OF ODISHA MITHU DAS VS	ASISH CHANDRA RATH VS	// BASTA /465 /2025 ()	
620	D-ABLAPL/39917/2025	STATE OF ODISHA KARTTICK CHANDRA DALAI @ KARTTIK DALAI VS	KULDEEP MOHANTY VS	// BALIAPAL /113 /2024 ()	AOD20240000012C202500316
621	D-ABLAPL/39926/2025	STATE OF ODISHA SANJAY KUMAR MISHRA VS	SANDEEP RAJ PANDA VS	// PURUNABAZAR /295 /2025 ()	
622	D-ABLAPL/39927/2025	STATE OF ODISHA BHABANI SHANKAR KAR VS	DURGADATTA MOHAPATRA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /388 /2025 ()	
623	D-ABLAPL/39930/2025	STATE OF ODISHA KALIA @ SUBRAT KUMAR NATH VS	BIRAJA PRASAD NANDA VS	// BANARAPAL /658 /2025 ()	
		STATE OF ODISHA		//	

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624	D-ABLAPL/39938/2025	KAILASH NAYAK VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /57 /2022 () //	
625	D-ABLAPL/39939/2025	BABU ALIAS BASANTA KUMAR PATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202500036
626	D-ABLAPL/39941/2025	KAILASH NAYAK VS STATE OF ODISHA	KIRTAN BADHEI VS	GAISILET /58 /2022 () //	
627	D-ABLAPL/39946/2025	DILLIP KUMAR PATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /167 /2025 () //	AOR20220003722C202500266
628	D-ABLAPL/39951/2025	KANHA @ AMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK TOWN /698 /2025 () //	
629	D-ABLAPL/39957/2025	DHIRENDRA KUMAR NATH VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	GONDIA /284 /2025 () //	
630	D-ABLAPL/39961/2025	SADIK @ SADIQUE HUSSAIN VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	LALBAG /477 /2025 () //	
631	D-ABLAPL/39973/2025	KARUNAKAR SETHY VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUWAR /737 /2025 () //	
632	D-ABLAPL/39977/2025	KANHA DASH @ NURSHINGHA DASH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KUMBHARAPARA /574 /2025 () //	
633	D-ABLAPL/39980/2025	RAMAKANTA MALLICK VS UNION OF INDIA (RAILWAY)	MANOJ KUMAR PANDA VS	/ /0 () //	
634	D-ABLAPL/39994/2025	KAMAL LOCHAN BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /574 /2025 () //	
635	D-ABLAPL/39998/2025	SANTOSH KUMAR PATI @ SANTOSH PATI	SANJAY KUMAR BEHERA	AUL /299 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/40004/2025	MAMTAJ BEGUM @ MUMTAZ KHAN	AMULYA RATNA PANDA	TIGIRIA /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/40008/2025	MAMATA PRADHAN	MANAS KUMAR CHAND	NACHUNI /391 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/40012/2025	YOGENDRA BARAL @ JOGENDRA BARAL	SANJIT MISHRA	PURI SADAR /723 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/40020/2025	JAGABANDHU NAIK	MANORANJAN DAS	BALIMI /251 /2025	AOR20220000053C202500140
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/40021/2025	BIJAY KUMAR BEHERA	RAMDAS ACHARY	CAPITAL P.S. /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/40023/2025	AFSARI BIBI	HEMENDRA SAMAL	SALIPUR /534 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/40024/2025	BRAMHANANDA SAHU @ TUKU	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/40026/2025	JAYANTA BARIK	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/40028/2025	GATIKRUSHNA SETHY	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /428 /2025	AOR20250000001C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/40030/2025	GOPAL PANDA @ GOPALA PANDA	AMULYA RATNA PANDA	PURI TOWN /169 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/40032/2025	GOPAL PANDA @ GOPALA PANDA	AMULYA RATNA PANDA	PURI TOWN /168 /2018	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/40033/2025	STATE OF ODISHA SANTOSH KU. PANDA VS	MANASH RANJAN NAYAK VS	// /0 ()	
648	D-ABLAPL/40037/2025	STATE OF ODISHA SANTOSH KU. PANDA VS	MANASH RANJAN NAYAK VS	// /0 ()	
649	D-ABLAPL/40038/2025	STATE OF ODISHA GAJIA @ GAJENDRA GHANTA VS	SURYAKANTA DWIBEDI VS	// DASPALLA /347 /2025 ()	
650	D-ABLAPL/40040/2025	STATE OF ODISHA SUBASH CHANDRA PATRA @ SUBASH PATRA VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /409 /2025 ()	
651	D-ABLAPL/40043/2025	STATE OF ODISHA SHIBA DURGA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /418 /2025 ()	
652	D-ABLAPL/40047/2025	STATE OF ODISHA ASHOK HANTALA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /418 /2025 ()	
653	D-ABLAPL/40051/2025	STATE OF ODISHA SK. GOLAMMUSTAFA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /384 /2025 ()	
654	D-ABLAPL/40053/2025	STATE OF ODISHA KANHU CHARAN DALAI VS	SURYA NARAYAN MISHRA VS	// KANAS /279 /2025 ()	
655	D-ABLAPL/40054/2025	STATE OF ODISHA SURYAKANTA NAYAK @ PINKU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /446 /2025 ()	
656	D-ABLAPL/40058/2025	STATE OF ODISHA DHIREN KUMAR BARIK VS	SUBHRAJIT SAHOO VS	// MADHUPATNA /335 /2024 ()	
657	D-ABLAPL/40059/2025	STATE OF ODISHA SARAT BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BAGHAMARI /231 /2025 () //	

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FILING REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/40060/2025	JAGAN DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KANAS /247 /2021 () //	
659	D-ABLAPL/40063/2025	BIKASH PRADHAN @ BIKAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /430 /2025 () //	AOR20220001297C202500308
660	D-ABLAPL/40065/2025	SUBRAT KUMAR MISHRA @ SUBRAT MISHRA VS STATE OF ODISHA	AMBARISH MISHRA VS	TARBHA /254 /2025 () //	
661	D-ABLAPL/40066/2025	CHHOTU @ BIBEK KUMAR MANDAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /404 /2025 () //	AOR20220002454C202500161
662	D-ABLAPL/40070/2025	DEEPAK KUMAR MANDAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /404 /2025 () //	AOR20220002454C202500162
663	D-ABLAPL/40073/2025	HIMANSU BHUSAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MARINE CHUDAMANI /89 /2025 () //	AOR20220001297C202500309
664	D-ABLAPL/40074/2025	THIRUPATI KIRAN VS STATE OF ODISHA	K. CHANDRA SEKHAR VS	SAHID NAGAR P.S. /166 /2021 () //	
665	D-ABLAPL/40078/2025	SARFUDDIN KHAN @ SIRI KHAN VS STATE OF ODISHA	PRATIK DASH VS	ANANDAPUR /324 /2025 () //	
666	D-ABLAPL/40082/2025	MANORANJAN NANDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /10 /2025 () //	
667	D-ABLAPL/40083/2025	SITARAM SURUJAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /633 /2025 () //	
668	D-ABLAPL/40085/2025	AMINA ROUT VS STATE OF ODISHA	ABINASH SHARMA VS	TIGIRIA /76 /2023 () //	
669	D-ABLAPL/40087/2025	PRAKASH KUMAR ROUT	ABINASH SHARMA	TIGIRIA /76 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/40088/2025	TRINATH JENA	PRABHU PRASANNA BEHERA	GOLANTHARA (BERHAMPUR) /447 /2025	
		VS	VS	()	
		CENTRAL BUREAU OF INVESTIGATION		//	
671	D-ABLAPL/40092/2025	SANJAYA KUMAR GHOSH	PRAVASH CHANDRA JENA	BANARAPAL /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/40093/2025	MUNA SAHOO @ SAROJ KUMAR SAHOO	PRAVASH CHANDRA JENA	BANARAPAL /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/40095/2025	JAJATI KESHARI NATH @ LUCKY NATH	SUSHANTA KUMAR SAMANTARAY	AUL /224 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/40096/2025	BHUJANA @ BHUJAN KUMAR AGASTI	SANJIB KUMAR BHANJADEO	CYBER CRIME AND E.O, BALASORE /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/40098/2025	SK. WASIM	SANDEEP RAJ PANDA	TELKOI /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/40100/2025	ANKIT CHACHRA	SRIRAM KRISHNA JAJODIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/40101/2025	BINAYAK PRADHAN	BITAS KUMAR SWAIN	RAMBHA (KHALLIKOTE) /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/40103/2025	MINAKHI MOHORIA @ MAHURIA	SURYAKANTA DASH	JEYPORE SADAR /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/40105/2025	BIKASH NAIK	MANORANJAN DAS	/ /	AOR20220000053C202500141
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/40111/2025	SATYARANJAN BEHERA	SMRUTI RANJAN ROUT	KANDARPUR /220 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :22/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
681	D-ABLAPL/40120/2025	STATE OF ODISHA PINKUN KUMAR PATTANAYAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /458 /2025 ()	
682	D-ABLAPL/40122/2025	STATE OF ODISHA MANAS SANGRAMSINGH VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /297 /2025 ()	
683	D-ABLAPL/40123/2025	STATE OF ODISHA MOHAMMAD SAFIK VS	SAMARENDRA BAHADUR VS	// JHARSUGUDA /290 /2009 ()	
684	D-ABLAPL/40124/2025	STATE OF ODISHA ARCHANA SAHOO VS	SOUMYA JYOTI BISWAL VS	// EOW,BHUBANESWAR /12 /2025 ()	
685	D-ABLAPL/40131/2025	STATE OF ODISHA JAYANARAYAN BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// AIRPORT P.S. /204 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :22/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EC/2/1997 EC/2/1997	UDAYNATH SAHOO MP		1/2025
2	D-CRLMA/39865/2025 CRLMA/ /	NIRANJAN ROUT MP	ADV.	46/2025
3	D-CRLLP/39871/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	90/2025
4	D-CRP/53948/2025 CRP/ /	SURESH MOHAPATRA MP	MAHESWAR MOHANTY	111/2025
5	D-ELPET/30678/2024 ELPET/11/2024	GORACHAND MANGARAJ MP	BIDYADHAR MISHRA (SR.ADV.)	147/2025
6	D-ELPET/30913/2024 ELPET/25/2024	JAGANNATH PRADHAN MP	PITAMBAR ACHARYA	148/2025
7	D-JCRLA/38/2020 JCRLA/38/2020	TEKA@BUDHIA SINGH MP	ADV	428/2025
8	D-TRP(C)/53733/2025 TRP(C)/ /	LIPA SAHOO MP	APARESH BHOI	491/2025
9	D-TRP(C)/53810/2025 TRP(C)/459/2025	IPSAINA SAHOO MP	SURYAKANTA DWIBEDI	492/2025
10	D-TRP(C)/53813/2025 TRP(C)/ /	SIDHIPRADA RATH MP	RAJIB LOCHAN PATTNAIK	493/2025
11	D-TRP(C)/53915/2025 TRP(C)/ /	GUDLA SUGUNA @ G.SUGUNA MP	SURYAKANTA DASH	494/2025
12	D-TRP(C)/53943/2025 TRP(C)/ /	SAGARIKA BISHI MP	UPENDRA KUMAR SAMAL	495/2025
13	D-TRP(C)/54068/2025 TRP(C)/ /	AKSHYAMITA KARTIK MP	AJODJYA RANJAN DASH	496/2025
14	D-RVWPET/53716/2025 RVWPET/291/2025	M/S UTKAL SUPPLIERS, GANJAM MP	SUDARSHAN NANDA	517/2025
15	D-RVWPET/53657/2025 RVWPET/ /	UNION OF INDIA MP	ADV	518/2025
16	D-RVWPET/53704/2025 RVWPET/ /	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,SR. PANEL COUNSEL	519/2025
17	D-RVWPET/53704/2025 RVWPET/ /	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,SR. PANEL COUNSEL	520/2025
18	D-RVWPET/53704/2025 RVWPET/ /	UNION OF INDIA MP	BHABANI SANKAR RAYGURU,SR. PANEL COUNSEL	521/2025
19	D-RVWPET/53821/2025 RVWPET/ /	MAHESWAR SAHOO MP	ADV.	522/2025
20	D-RVWPET/53840/2025 RVWPET/ /	APARNNA BISWAL MP	SRINIVAS MOHANTY	523/2025
21	D-RVWPET/53840/2025 RVWPET/ /	APARNNA BISWAL MP	SRINIVAS MOHANTY	524/2025
22	D-RVWPET/53912/2025 RVWPET/ /	GAJENDRA NAYAK MP	AMIT PRASAD BOSE	525/2025
23	D-RVWPET/53912/2025 RVWPET/ /	GAJENDRA NAYAK MP	AMIT PRASAD BOSE	526/2025
24	D-CONTC/45160/2025 CONTC/6093/2025	SARAT KUMAR MISHRA MP	ADV.	546/2025
25	D-CONTC/31476/2024 CONTC/6157/2024	ARUN KUMAR NATH MP		547/2025
26	D-CONTC/8832/2023	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	

	CONTC/8832/2023	MP		548/2025
27	D-CONTC/6437/2023	NIRAKARA MAJHI	M/S SIDHESWAR MALLIK,P.C.DAS,M.MALLIK,S.MALLIK	
	CONTC/6437/2023	MP		549/2025
28	D-CMPL/54014/2025	BRABIT KUMAR MOHAPATRA @ BRABIT SIDHARTH MISRA		
	CMPL/ /	MP		601/2025
29	D-CMPL/54050/2025	RABINDRA MOHAN SENAPATI	PRASANTA KUMAR NAYAK	
	CMPL/ /	MP		602/2025
30	D-RPFAM/53892/2025	ESTIPAN BAG	PRASANTA KUMAR NAYAK	
	RPFAM/ /	MP		627/2025
31	D-RPFAM/54061/2025	NARAYAN PANDA	SAMIR KUMAR MISHRA(SR. ADV.)	
	RPFAM/ /	MP		628/2025
32	D-MATA/53793/2025	PRABIR PARIDA	PULAKESH MOHANTY	
	MATA/ /	MP		732/2025
33	D-MATA/51653/2025	DIPAK KUMAR ROUT	SRINIBASH SATAPATHY	
	MATA/ /	MP		733/2025
34	D-MATA/53558/2025	MAMATA JAGADALA @ MAHANANDA	BIBHUTI BHUSHAN KUMBHAR	
	MATA/ /	MP		734/2025
35	D-MATA/12548/2025	SWETA @ SITADEVI MAJHI	PABITRA KUMAR NAYAK	
	MATA/139/2025	MP		735/2025
36	D-MATA/53988/2025	G. RAJESH DORA	BHABANI SHANKAR DASPARIDA	
	MATA/ /	MP		736/2025
37	D-MATA/53988/2025	G. RAJESH DORA	BHABANI SHANKAR DASPARIDA	
	MATA/ /	MP		737/2025
38	D-MATA/54075/2025	LIPSA DASH	RAMESH KUMAR AGRAWAL	
	MATA/ /	MP		738/2025
39	D-MATA/54075/2025	LIPSA DASH	RAMESH KUMAR AGRAWAL	
	MATA/ /	MP		739/2025
40	D-FAO/52248/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO.LTD., BBSR	ANANTA CHITRAN KORDHA	
	FAO/554/2025	MP		1117/2025
41	D-FAO/53858/2025	M/S. ORIENTAL INSURANCE CO.LTD., BBSR	SRAYAN BEHARI DAS	
	FAO/ /	MP		1118/2025
42	D-BLAPL/29437/2025	MANAS KUMAR ROUT	SUSHANT KUMAR PRADHAN (3)	
	BLAPL/10190/2025	MP		1188/2025
43	D-BLAPL/39861/2025	SHYAMLAL PRADHAN	PRABHAKAR SABAT	
	BLAPL/ /	MP		1189/2025
44	D-BLAPL/33058/2025	PRASANNA @ PRASANNA KUMAR MOHAPATRA		
	BLAPL/11357/2025	MP		1190/2025
45	D-BLAPL/28365/2025	DANIEL MAJHI		
	BLAPL/9818/2025	MP		1191/2025
46	D-BLAPL/40019/2025	SIBU DAS @ SIBA PRASAD DAS	BISHNU PRASAD PRADHAN	
	BLAPL/ /	MP		1192/2025
47	D-BLAPL/36470/2025	BISWARANJAN DAS @ SOBIT		
	BLAPL/12480/2025	MP		1193/2025
48	D-CRLREV/39919/2025	RANJIT KUMAR DAS @ RANJEET KUMAR DAS	DEBENDUTTA MOHAPATRA	
	CRLREV/ /	MP		1626/2025
49	D-CRLREV/39940/2025	PRAFULLA @ PRAFULLA KUMAR MAHAPATRA	ANIKAV TRIPATHY	
	CRLREV/ /	MP		1627/2025
50	D-CRLREV/39940/2025	PRAFULLA @ PRAFULLA KUMAR MAHAPATRA	ANIKAV TRIPATHY	
	CRLREV/ /	MP		1628/2025
51	D-CRLREV/39943/2025	GANDHARBA @ NABINA SINGH	ANIRUDHA DAS	
	CRLREV/ /	MP		1629/2025
52	D-CRLREV/39943/2025	GANDHARBA @ NABINA SINGH	ANIRUDHA DAS	
	CRLREV/ /	MP		1630/2025
53	D-CRLREV/39943/2025	GANDHARBA @ NABINA SINGH	ANIRUDHA DAS	
	CRLREV/ /	MP		1631/2025
54	D-CRLREV/39487/2025	PRAMOD KUMAR DASH	LALATENDU SAMANTARAY	
	CRLREV/1112/2025	MP		1632/2025
55	D-CRLREV/40010/2025	MARTAND SHARDUL	SUPRIYO RANJAN MAHAPATRA	
	CRLREV/ /	MP		1633/2025
56	D-CRLREV/39084/2025	BIJAYLAXMI DASH	SOMA PATNAIK	
	CRLREV/ /	MP		1634/2025
57	D-CRLREV/40068/2025	SRIPATI CHARAN BADAJENA	DURGA PRASAD JENA	
	CRLREV/ /	MP		1635/2025

58	D-CRLREV/40068/2025 CRLREV/ /	SRIPATI CHARAN BADAJENA MP	DURGA PRASAD JENA	1636/2025
59	D-RSA/245/2022 RSA/245/2022	STATE OF ODISHA MP	AJODHYA RANJAN DASH, A.G.A.	1781/2025
60	D-RSA/6813/2024 RSA/32/2024	SIMANCHALA PATRO MP	SANJAY KUMAR PRADHAN	1782/2025
61	D-RSA/6813/2024 RSA/32/2024	SIMANCHALA PATRO MP	SANJAY KUMAR PRADHAN	1783/2025
62	D-RSA/6813/2024 RSA/32/2024	SIMANCHALA PATRO MP	SANJAY KUMAR PRADHAN	1784/2025
63	D-RSA/107/2014 RSA/107/2014	AMINA SAMAL MP	M/S.MAHESWAR MOHANTY	1785/2025
64	D-RSA/19459/2025 RSA/245/2025	GUPTESWAR HALBA @ GUPTESWAR @ L. MP	ASRDEM MISHRA	1786/2025
65	D-RSA/53845/2025 RSA/ /	KATULU SURYAKANTA MP	DHANANJAYA MUND	1787/2025
66	D-RSA/53845/2025 RSA/ /	KATULU SURYAKANTA MP	DHANANJAYA MUND	1788/2025
67	D-RSA/53902/2025 RSA/ /	PURNA CHANDRA PANI MP	PANCHANAN PANIGRAHI	1789/2025
68	D-RSA/13750/2025 RSA/199/2025	ANIRUDHA DAS MP	BIJAYA KUMAR PARIDA	1790/2025
69	D-CMP/53763/2025 CMP/ /	M/S. NAURATANDAS AND CO. PVT. LTD. MP	PRASANTA KUMAR JENA	2164/2025
70	D-CMP/53767/2025 CMP/ /	RAMESH CHANDRA GANDHI MP	TUSAR KUMAR MISHRA	2165/2025
71	D-CMP/53768/2025 CMP/ /	RAMESH CHANDRA GANDHI MP	TUSAR KUMAR MISHRA	2166/2025
72	D-CMP/53658/2025 CMP/ /	CHANDRAMANI MOHANTY MP	SAMBEET PATTANAYAK	2167/2025
73	D-CMP/53662/2025 CMP/ /	HARI SAHOO MP	KISHORE KUMAR MISHRA	2168/2025
74	D-CMP/53782/2025 CMP/2082/2025	DIPIKA DASH MP	JASHOBANTA DASH	2169/2025
75	D-CMP/53784/2025 CMP/2079/2025	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	2170/2025
76	D-CMP/3494/2025 CMP/162/2025	SUDHAKAR SAHOO MP		2171/2025
77	D-CMP/53825/2025 CMP/ /	SUDAM CHARAN SAHOO MP	SIDHARTHA MISHRA	2172/2025
78	D-CMP/53870/2025 CMP/2078/2025	MADHUSMITA SAHOO MP	SANTOSH KUMAR SAMANTARAY	2173/2025
79	D-CMP/53872/2025 CMP/ /	JADURAJ MENDLI @ MENDALI MP	RAMA CHANDRA RATH	2174/2025
80	D-CMP/53784/2025 CMP/2079/2025	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	2175/2025
81	D-CMP/53921/2025 CMP/ /	GOURAHARI MOHANTY MP	SUKANTA KUMAR NAYAK	2176/2025
82	D-CMP/53931/2025 CMP/ /	HERAEUS ELECTRO-NINE INTERNATIONAL MP	ADITYA N.DAS(SR. ADV.)	2177/2025
83	D-CMP/53815/2025 CMP/ /	SWAYAN PRAVA OJHA MP	SANATAN DAS	2178/2025
84	D-CMP/53955/2025 CMP/ /	SHISHIR KUMAR DEHURY MP	GYANA RANJAN MISHRA	2179/2025
85	D-CMP/50005/2025 CMP/2010/2025	TADITBALA PATNAIK MP	SURYAKANTA DASH	2180/2025
86	D-CMP/53899/2025 CMP/ /	MONINGI SHIVAJI MP	KISHORE KUMAR MISHRA	2181/2025
87	D-CMP/53973/2025 CMP/ /	PADMA CHARAN PRADHANI MP	PRASANTA KUMAR NANDA	2182/2025
88	D-CMP/53981/2025 CMP/ /	RAMA CHANDRA PANIGRAHI MP	DEBASHIS NANDA	2183/2025
89	D-CMP/53992/2025	BISHNU PRASAD AGRAWAL	SUMITRA MOHANTY	

	CMP/ /	MP		2184/2025
90	D-CMP/54045/2025	GURU CHARAN ROUT	DURGA PRASAD PATTANAIK	
	CMP/ /	MP		2185/2025
91	D-CMP/54079/2025	SANKARSAN KAR	PRABIN DAS	
	CMP/ /	MP		2186/2025
92	D-CMP/51509/2025	RABINDRA KUMAR DAS @ RABINDRA DAS		
	CMP/2038/2025	MP		2187/2025
93	D-CMP/54105/2025	BABITA DEVI AGRAWAL	AMIT PRASAD BOSE	
	CMP/ /	MP		2188/2025
94	D-ABLAPL/34976/2025	MD. ZISAN @ ZEASHAAN AYUB KHAN		
	ABLAPL/13303/2025	MP		2282/2025
95	D-ABLAPL/36987/2025	SANJUKTA PARIDA		
	ABLAPL/13898/2025	MP		2283/2025
96	D-ABLAPL/36987/2025	SANJUKTA PARIDA		
	ABLAPL/13898/2025	MP		2284/2025
97	D-ABLAPL/36983/2025	SATYABRAT PARIDA	SARAT CHANDRA MEKAP	
	ABLAPL/13895/2025	MP		2285/2025
98	D-ABLAPL/26309/2025	RANJU PRADHAN		
	ABLAPL/10289/2025	MP		2286/2025
99	D-ABLAPL/9842/2022	RANJEET MOHANTY		
	ABLAPL/9842/2022	MP		2287/2025
100	D-ABLAPL/37865/2025	RAJAT DAS		
	ABLAPL/14223/2025	MP		2288/2025
101	D-ABLAPL/33923/2024	RATAN PRADHAN		
	ABLAPL/13016/2024	MP		2289/2025
102	D-ABLAPL/17812/2025	NAMITA MOHAPATRA	SUBASH CHANDRA DASH	
	ABLAPL/7467/2025	MP		2290/2025
103	D-MACA/51901/2025	NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		2885/2025
104	D-MACA/53762/2025	SUKANTA DAS	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2886/2025
105	D-MACA/53779/2025	GUMESH MALLICK	BISHNU BRATA SINGH	
	MACA/ /	MP		2887/2025
106	D-MACA/549/2022	UMESH KUMAR SHARMA	DIPTIREKHA NANDA	
	MACA/549/2022	MP		2888/2025
107	D-MACA/36521/2025	SABITA BAL	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2889/2025
108	D-MACA/48490/2025	SWAYAM PRAKASH DAS	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2890/2025
109	D-MACA/53873/2025	BHOJARAJ PARIJA	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2891/2025
110	D-MACA/53873/2025	BHOJARAJ PARIJA	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2892/2025
111	D-MACA/53873/2025	BHOJARAJ PARIJA	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2893/2025
112	D-MACA/53877/2025	SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2894/2025
113	D-MACA/53877/2025	SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2895/2025
114	D-MACA/53877/2025	SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		2896/2025
115	D-MACA/53958/2025	MANAGER, (OFFICER IN CHARGE) ODISHA	PRANJIB KUMAR TRIPATHI	
	MACA/ /	MP		2897/2025
116	D-MACA/50536/2025	MANAGER, LEGAL (T.P. CLAIM), NATIONAL	PRANJIB KUMAR TRIPATHI	
	MACA/ /	MP		2898/2025
117	D-MACA/50539/2025	MANAGER, LEGAL(T.P. CLAIM), NATIONAL	PRANJIB KUMAR TRIPATHI	
	MACA/ /	MP		2899/2025
118	D-MACA/54032/2025	ORIENTAL INSURANCE CO. LTD., SAMBASPUR	NATH ROY	
	MACA/ /	MP		2900/2025
119	D-CRLA/696/2017	MEGHA@SRIKANTA MALLIK	M/S.UNMESH CHANDRA JENA, SK ZAFARULLA	
	CRLA/696/2017	MP		3533/2025
120	D-CRLA/1215/2022	RAJ KUMAR	PRADEEP KUMAR PARIDA, M/S REENA NAYAK, M K MALLICK.	
	CRLA/1215/2022	MP		3534/2025

121	D-CRLA/17943/2024 CRLA/606/2024	NIRMAL BISWAL MP	BRUNDABAN ROUT	3535/2025
122	D-CRLA/143/2023 CRLA/143/2023	PRUTHIRAJ PRADHAN MP	ANIRUDHA DAS	3536/2025
123	D-CRLA/39934/2025 CRLA/1458/2025	MEENA PATRA MP	HEMANTA KUMAR MUND	3537/2025
124	D-CRLA/39934/2025 CRLA/1458/2025	MEENA PATRA MP	HEMANTA KUMAR MUND	3538/2025
125	D-CRLA/39950/2025 CRLA/ /	SAROJ NAYAK MP	ASHOK KUMAR BEHERA	3539/2025
126	D-CRLA/39950/2025 CRLA/ /	SAROJ NAYAK MP	ASHOK KUMAR BEHERA	3540/2025
127	D-CRLA/38810/2025 CRLA/ /	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	3541/2025
128	D-CRLA/38810/2025 CRLA/ /	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	3542/2025
129	D-CRLA/38810/2025 CRLA/ /	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	3543/2025
130	D-CRLA/39962/2025 CRLA/ /	CHHOTA MAJHI MP	JNYANANANDA PANDA	3544/2025
131	D-CRLA/39962/2025 CRLA/ /	CHHOTA MAJHI MP	JNYANANANDA PANDA	3545/2025
132	D-CRLA/39962/2025 CRLA/ /	CHHOTA MAJHI MP	JNYANANANDA PANDA	3546/2025
133	D-CRLA/39942/2025 CRLA/ /	NRUPATI @ NURU NAIK MP	SOUBHAGYA KUMAR DASH	3547/2025
134	D-CRLA/39942/2025 CRLA/ /	NRUPATI @ NURU NAIK MP	SOUBHAGYA KUMAR DASH	3548/2025
135	D-CRLA/40000/2025 CRLA/ /	HIMANSHU SETHI MP	BIKASH KUMAR DASH	3549/2025
136	D-CRLA/40000/2025 CRLA/ /	HIMANSHU SETHI MP	BIKASH KUMAR DASH	3550/2025
137	D-CRLA/40000/2025 CRLA/ /	HIMANSHU SETHI MP	BIKASH KUMAR DASH	3551/2025
138	D-CRLA/40034/2025 CRLA/ /	BIPLAB BISWAS MP	UMAKANTA BARIK	3552/2025
139	D-CRLA/40034/2025 CRLA/ /	BIPLAB BISWAS MP	UMAKANTA BARIK	3553/2025
140	D-CRLA/40126/2025 CRLA/ /	TAPAN NAYAK MP	BIBHU PRASAD CHHUALSINGH	3554/2025
141	D-CRLA/40126/2025 CRLA/ /	TAPAN NAYAK MP	BIBHU PRASAD CHHUALSINGH	3555/2025
142	D-CRLA/40130/2025 CRLA/ /	AMULYA MALLIK @ AMULYA MALIK MP	RAMANI KANTA PATTANAIAK	3556/2025
143	D-CRLA/40130/2025 CRLA/ /	AMULYA MALLIK @ AMULYA MALIK MP	RAMANI KANTA PATTANAIAK	3557/2025
144	D-CRLMC/39806/2025 CRLMC/ /	NIRANJAN SAHOO MP	SAMBEET PATTANAYAK	3945/2025
145	D-CRLMC/39817/2025 CRLMC/5574/2025	RAMESH CHANDRA SAHU MP	SUDEEPTA KUMAR SINGH	3946/2025
146	D-CRLMC/39817/2025 CRLMC/5574/2025	RAMESH CHANDRA SAHU MP	SUDEEPTA KUMAR SINGH	3947/2025
147	D-CRLMC/38549/2025 CRLMC/5438/2025	SUBAL KUMAR ROUT MP	BHABANI SANKAR DAS	3948/2025
148	D-CRLMC/39857/2025 CRLMC/5578/2025	HAREKRISHNA PANDA @ HARE KRUSHNA PANDA MP	RPANNDK PARIJA	3949/2025
149	D-CRLMC/39863/2025 CRLMC/5564/2025	NIHAR RANJAN SINGH MP	SAILAZA NANDAN DAS	3950/2025
150	D-CRLMC/39863/2025 CRLMC/5564/2025	NIHAR RANJAN SINGH MP	SAILAZA NANDAN DAS	3951/2025
151	D-CRLMC/39868/2025 CRLMC/ /	JAGA @ JAGABANDHU SATAPATHY MP	KSHIROD KUMAR PAHIL	3952/2025
152	D-CRLMC/35743/2025	KULU NAYAK		

	CRLMC/4894/2025	MP		3953/2025
153	D-CRLMC/39908/2025	JATINDRA KUMAR MISHRA	DEVASHIS PANDA	
	CRLMC/ /	MP		3954/2025
154	D-CRLMC/39918/2025	GHADU KIRSANI @ TEKA	RAGHUNATH BISWAL	
	CRLMC/ /	MP		3955/2025
155	D-CRLMC/39918/2025	GHADU KIRSANI @ TEKA	RAGHUNATH BISWAL	
	CRLMC/ /	MP		3956/2025
156	D-CRLMC/39873/2025	AJIT KUMAR MOHAPATRA	MANOJ PANIGRAHI	
	CRLMC/ /	MP		3957/2025
157	D-CRLMC/39937/2025	DEBABRATA MISHRA	LAXMIDHAR DASH	
	CRLMC/ /	MP		3958/2025
158	D-CRLMC/39945/2025	RAMANARAYAN BAL@RAMNARAYAN B	BISWABHUSAN DAS	
	CRLMC/ /	MP		3959/2025
159	D-CRLMC/39955/2025	RAMAKANTA BEHERA	NIRANJAN LENKA	
	CRLMC/ /	MP		3960/2025
160	D-CRLMC/39959/2025	INDRAJIT TARAI	DEBASIS SWAIN	
	CRLMC/ /	MP		3961/2025
161	D-CRLMC/39958/2025	SWETABAHAN SAHU	ANSHUMAN PANDA	
	CRLMC/ /	MP		3962/2025
162	D-CRLMC/39970/2025	AKASH MALIK	BIKRAM CHANDRA GHADEI	
	CRLMC/ /	MP		3963/2025
163	D-CRLMC/39971/2025	ALOK KUMAR BEHERA @ ALOK BEHERA	DEBASIS SWAIN	
	CRLMC/ /	MP		3964/2025
164	D-CRLMC/39972/2025	ALOK BEHERA @ ALOK KUMAR BEHERA	DEBASIS SWAIN	
	CRLMC/ /	MP		3965/2025
165	D-CRLMC/36135/2025	SASWAT DHAL@SOMU		
	CRLMC/5008/2025	MP		3966/2025
166	D-CRLMC/40003/2025	BASANTA MAJHI	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3967/2025
167	D-CRLMC/39999/2025	NABIN PRADHAN	JAGABANDHU SAHU	
	CRLMC/ /	MP		3968/2025
168	D-CRLMC/40042/2025	KADA SIDHARTH ACHARY	KRUTIBASH MOHAPATRA	
	CRLMC/ /	MP		3969/2025
169	D-CRLMC/40052/2025	JABIR SHA	SK. ZAFARULLA	
	CRLMC/ /	MP		3970/2025
170	D-CRLMC/33612/2025	RASMINI PRADHAN @ RASHMI PRADHAN	SUBARNA KESHARI PANDA	
	CRLMC/4714/2025	MP		3971/2025
171	D-CRLMC/29287/2025	RUPESH KUMAR PRADHAN	SUBARNA KESHARI PANDA	
	CRLMC/4228/2025	MP		3972/2025
172	D-CRLMC/40064/2025	GOBARA@GABAR GURU	SK. ZAFARULLA	
	CRLMC/ /	MP		3973/2025
173	D-CRLMC/40061/2025	RANJUBALA SAMAL	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		3974/2025
174	D-CRLMC/40089/2025	RAMACHANDRA SAHOO	AKASH ACHARYA	
	CRLMC/ /	MP		3975/2025
175	D-CRLMC/31818/2025	MANAMOHAN SWAIN		
	CRLMC/4343/2025	MP		3976/2025
176	D-CRLMC/40112/2025	DRONA KHATUA	AMITAV TRIPATHY	
	CRLMC/ /	MP		3977/2025
177	D-CRLMC/40106/2025	HEMANTA HANS	JAGABANDHU SAHU	
	CRLMC/ /	MP		3978/2025
178	D-CRLMC/40132/2025	PRAMOD KUMAR BEHERA	DHIRENDRA KUMAR MOHAPATRA	
	CRLMC/ /	MP		3979/2025
179	D-WA/53567/2025	STATE OF ODISHA	GYANLOKA MOHANTY,S,C	
	WA/ /	MP		4956/2025
180	D-WA/53567/2025	STATE OF ODISHA	GYANLOKA MOHANTY,S,C	
	WA/ /	MP		4957/2025
181	D-WA/53652/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4958/2025
182	D-WA/53652/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4959/2025
183	D-WA/25167/2024	BERHAMPUR UNIVERSITY	SATYA RANJAN PATI	
	WA/1601/2024	MP		4960/2025

184	D-WA/53794/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	4961/2025
185	D-WA/53794/2025 WA/ /	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	4962/2025
186	D-WA/53799/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	4963/2025
187	D-WA/53799/2025 WA/ /	STATE OF ODISHA MP	BIBEKANANDA NAYAK,A.G.A	4964/2025
188	D-WA/52347/2025 WA/ /	ORISSA FOREST DEVELOPMENT CORP. LTD.,BILASIPADA MP	PRASANTA KUMAR JENA	4965/2025
189	D-WA/53800/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4966/2025
190	D-WA/53800/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4967/2025
191	D-WA/53801/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4968/2025
192	D-WA/53801/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4969/2025
193	D-WA/53802/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4970/2025
194	D-WA/53802/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4971/2025
195	D-WA/53804/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4972/2025
196	D-WA/53804/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4973/2025
197	D-WA/53806/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4974/2025
198	D-WA/53806/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4975/2025
199	D-WA/53808/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4976/2025
200	D-WA/53808/2025 WA/ /	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	4977/2025
201	D-WP(C)/51471/2025 WP(C)/35869/2025	LOYOLA EDUCATIONAL SOCIETY, KHORDA MP	DEBINA CHANDRA DAS	23078/2025
202	D-WP(C)/28232/2021 WP(C)/28232/2021	M/S. JSW STEELS LTD. MP	SATYA SMRUTI MOHANTY	23079/2025
203	D-WP(C)/11890/2025 WP(C)/10441/2025	M/S. FLOWMORE LTD., GHAZIABAD MP	MOHIT AGARWAL	23080/2025
204	D-WP(C)/53719/2025 WP(C)/37031/2025	DR.PRAGYAN DAS MP	DURGESH NARAYAN RATH	23081/2025
205	D-WP(C)/53721/2025 WP(C)/37029/2025	DR.ABINASH SAHOO MP	DURGESH NARAYAN RATH	23082/2025
206	D-WP(C)/53722/2025 WP(C)/37038/2025	DR.ANWESA MOHANTY MP	DURGESH NARAYAN RATH	23083/2025
207	D-WP(C)/53723/2025 WP(C)/37041/2025	BIKASH PATNAIK MP	DURGESH NARAYAN RATH	23084/2025
208	D-WP(C)/53725/2025 WP(C)/37014/2025	ALOK KUMAR MOHANTY MP	DURGESH NARAYAN RATH	23085/2025
209	D-WP(C)/43730/2024 WP(C)/25571/2024	RASMI RANJAN PAIKARAY MP		23086/2025
210	D-WP(C)/53724/2025 WP(C)/37013/2025	RADHASHYAM JENA MP	PRASANTA KUMAR SATAPATHY	23087/2025
211	D-WP(C)/53726/2025 WP(C)/37023/2025	DAITARI NAYAK MP	SAMIR KUMAR MISHRA	23088/2025
212	D-WP(C)/47590/2025 WP(C)/33836/2025	NARAHARI MOHAPATRA MP	RATIKANTA RATH	23089/2025
213	D-WP(C)/53727/2025 WP(C)/36977/2025	RAJENDRA KUMAR SAHA MP	NIRANJAN LENKA	23090/2025
214	D-WP(C)/53729/2025 WP(C)/ /	SURENDRA NAYAK MP	SAMIR KUMAR MISHRA	23091/2025
215	D-WP(C)/53728/2025	PARAMESWAR MOHANTY	PARSURAM PANDA	

	WP(C)/ /	MP		23092/2025
216	D-WP(C)/16555/2024	JAI KISHORE CHOUBEY		
	WP(C)/9264/2024	MP		23093/2025
217	D-WP(C)/53735/2025	MADHUSMITA SAHOO	AGASTI KANUNGO	
	WP(C)/37037/2025	MP		23094/2025
218	D-WP(C)/53739/2025	LIKHITA SAMAL	AGASTI KANUNGO	
	WP(C)/37030/2025	MP		23095/2025
219	D-WP(C)/16613/2024	JAY KISHORE CHOUBEY		
	WP(C)/9263/2024	MP		23096/2025
220	D-WP(C)/44181/2025	KHETRA MOHAN NAYAK	BHASKAR CHANDRA PANDA	
	WP(C)/31127/2025	MP		23097/2025
221	D-WP(C)/53745/2025	NIRUPAMA MALIK	AGASTI KANUNGO	
	WP(C)/37033/2025	MP		23098/2025
222	D-WP(C)/53759/2025	DHARITREE ENTERPRISES, KESINGA, KALASINDI	ASOK MOHANTY	
	WP(C)/36978/2025	MP		23099/2025
223	D-WP(C)/53761/2025	SUSANTA BINDHANI	BIDESH RANJAN BEHERA	
	WP(C)/36961/2025	MP		23100/2025
224	D-WP(C)/53764/2025	LINGARAJ BORAD	MANORANJAN PADHI	
	WP(C)/ /	MP		23101/2025
225	D-WP(C)/53765/2025	RICHA PANDA	DEEPALI MAHAPATRA	
	WP(C)/36966/2025	MP		23102/2025
226	D-WP(C)/53766/2025	TPWODL, BEHERAMAL ELECTRICAL SUBSTATION, KALASINDI	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		23103/2025
227	D-WP(C)/53770/2025	M/S KUMAR GOLDEN PADDY GRAIN, KERALA	DEEPA KURBHANJ	
	WP(C)/ /	MP		23104/2025
228	D-WP(C)/53771/2025	UTTAM CHARAN SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		23105/2025
229	D-WP(C)/53772/2025	SANYASI PRADHAN	BIGYAN KUMAR SHARMA	
	WP(C)/36949/2025	MP		23106/2025
230	D-WP(C)/53774/2025	MANASMITA PARIDA	SAROJA KANTA SAMAL	
	WP(C)/37006/2025	MP		23107/2025
231	D-WP(C)/53775/2025	RAJMOHAN DIGAL	TRILOCHAN BARIK	
	WP(C)/ /	MP		23108/2025
232	D-WP(C)/53776/2025	GADADHAR NAYAK	PARSURAM PANDA	
	WP(C)/ /	MP		23109/2025
233	D-WP(C)/53781/2025	DEBASIS PANDA	SOUMYA MISHRA	
	WP(C)/37008/2025	MP		23110/2025
234	D-WP(C)/47752/2025	JAGNYA NARAYAN SHG, ARAKHAPUR, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33135/2025	MP		23111/2025
235	D-WP(C)/47815/2025	SRI SRI DAKHINAKALI SHG, SIKULA, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33140/2025	MP		23112/2025
236	D-WP(C)/53711/2025	M/S SS POULTRY FARM	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		23113/2025
237	D-WP(C)/47816/2025	MAA TARA TARINI SHG, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33142/2025	MP		23114/2025
238	D-WP(C)/47755/2025	MAA DAKHINAKALI SHG, ACHULI, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33155/2025	MP		23115/2025
239	D-WP(C)/47772/2025	MUKTESWAR SHG, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33156/2025	MP		23116/2025
240	D-WP(C)/47771/2025	MAA SARASWATI SHG, GANJAM	JYOTSNA RANI TRIPATHY	
	WP(C)/33165/2025	MP		23117/2025
241	D-WP(C)/20833/2025	RANJAN NAYAK	GYANESWAR SATPATHY	
	WP(C)/15819/2025	MP		23118/2025
242	D-WP(C)/20047/2024	BASANT KUMAR DAS		
	WP(C)/12358/2024	MP		23119/2025
243	D-WP(C)/40708/2023	PRAMOD KUMAR DAS	SUSHANT KUMAR PRADHAN (3)	
	WP(C)/40708/2023	MP		23120/2025
244	D-WP(C)/40710/2023	KADAMBINI NAYAK	SUSHANT KUMAR PRADHAN (3)	
	WP(C)/40710/2023	MP		23121/2025
245	D-WP(C)/53244/2025	DR.BILKESH PARVEEN	DR. BINODA KUMAR MISHRA	
	WP(C)/36630/2025	MP		23122/2025
246	D-WP(C)/52686/2025	PRASANTA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/36524/2025	MP		23123/2025

247	D-WP(C)/53798/2025 WP(C)/ /	THE ZONAL MANAGER, UCO BANK, ASHOKHARIBHUSAN SWAIN MP		23124/2025
248	D-WP(C)/53797/2025 WP(C)/ /	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED HOENNAI MP		23125/2025
249	D-WP(C)/53713/2025 WP(C)/ /	SASHANK SEKHAR PRADHAN MP	JAGAMOHAN PATTANAIAK	23126/2025
250	D-WP(C)/53807/2025 WP(C)/ /	THE ZONAL MANAGER, UCO BANK, ASHOKHARIBHUSAN SWAIN MP		23127/2025
251	D-WP(C)/53814/2025 WP(C)/ /	SUDAM CHANDRA KISKU MP	SRIDHAR RATH	23128/2025
252	D-WP(C)/53818/2025 WP(C)/ /	DEBENDRANATH RATH MP	UMAKANTA MISHRA	23129/2025
253	D-WP(C)/53827/2025 WP(C)/ /	LABANYABATI PRADHAN MP	SAILAZA NANDAN DAS	23130/2025
254	D-WP(C)/53731/2025 WP(C)/ /	SUDHANSU SEKHAR MOHAPATRA MP	SRINIVAS MOHANTY	23131/2025
255	D-WP(C)/53843/2025 WP(C)/ /	M/S.MAHANADI COALFIELDS LTD.,JHARSUGUDA MP	SRINIVAS MOHANTY	23132/2025
256	D-WP(C)/28338/2025 WP(C)/19816/2025	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	23133/2025
257	D-WP(C)/28338/2025 WP(C)/19816/2025	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	23134/2025
258	D-WP(C)/53851/2025 WP(C)/ /	RAJKUMAR SURJULIA MP	SAROJ KUMAR PADHY	23135/2025
259	D-WP(C)/53732/2025 WP(C)/ /	ANSUMA BABU MP	SRINIVAS MOHANTY	23136/2025
260	D-WP(C)/16639/2025 WP(C)/12228/2025	PRATAP CHANDRA MOHANTY MP	ANUP KUMAR MOHAPATRA	23137/2025
261	D-WP(C)/53857/2025 WP(C)/ /	PRADEEP KUMAR PUJAPANDA MP	BISHNU PRASAD PRADHAN	23138/2025
262	D-WP(C)/47845/2025 WP(C)/33273/2025	PRADIPTA KUMAR MOHAPATRA MP	P.ANUP DASH	23139/2025
263	D-WP(C)/53734/2025 WP(C)/ /	TRUPTI RANJAN MALLIK MP	SRINIVAS MOHANTY	23140/2025
264	D-WP(C)/53864/2025 WP(C)/ /	JYOTI PRAKASH DASH MP	NIROD KUMAR SAHU	23141/2025
265	D-WP(C)/53736/2025 WP(C)/ /	NIGAMANANDA SAHOO MP	SRINIVAS MOHANTY	23142/2025
266	D-WP(C)/53871/2025 WP(C)/ /	GANESH CHOUDHURY MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	23143/2025
267	D-WP(C)/53737/2025 WP(C)/ /	SUBAS CANDRA SAHOO MP	SRINIVAS MOHANTY	23144/2025
268	D-WP(C)/53875/2025 WP(C)/ /	SOUMYA RANJAN BARIK MP	KRISHNA CHANDRA SAHU	23145/2025
269	D-WP(C)/53879/2025 WP(C)/ /	JASHOBANTA PADHAN MP	KRISHNA CHANDRA SAHU	23146/2025
270	D-WP(C)/39022/2025 WP(C)/26856/2025	M/S JAYADURGA CHEMICALS, KHORDHA MP	ASHOK KUMAR DAS	23147/2025
271	D-WP(C)/53773/2025 WP(C)/ /	M/S BMS PROJECT MP	SIDHANT DWIBEDI	23148/2025
272	D-WP(C)/8831/2014 WP(C)/8831/2014	KASTURI KHADIA MP	M/S.PABITRA KU.NAYAK, BIBEKANANDA BHUYAN (SR. ADV.)	23149/2025
273	D-WP(C)/53901/2025 WP(C)/37016/2025	MAHENDRA KUMAR KEDIA MP	AMIT PATTNAIK	23150/2025
274	D-WP(C)/53880/2025 WP(C)/ /	M/S ALOK KUMAR NAYAK MP	JANAKALAYANA MOHANTY	23151/2025
275	D-WP(C)/53910/2025 WP(C)/ /	KANAK MOHANTY MP	RAMESH KUMAR SAHU	23152/2025
276	D-WP(C)/53883/2025 WP(C)/ /	KHAGENDRA KUMAR MOHAPATRA @ KHAGENDRAMOHAPATRA MP		23153/2025
277	D-WP(C)/37040/2023 WP(C)/37040/2023	DIBAKAR SAMANTA MP	MAHESWAR MOHANTY	23154/2025
278	D-WP(C)/53918/2025	RAGHUNATH BAL	DILLIP KUMAR RAY	

	WP(C)/ /	MP		23155/2025
279	D-WP(C)/51562/2025 WP(C)/35599/2025	S.K.MAJNU MP	MOHAMMED AKHTER RAZA KHAN	23156/2025
280	D-WP(C)/33038/2025 WP(C)/23235/2025	M/S. PHANI FOODS, SAMBALPUR MP	RAMESH CHANDRA JENA	23157/2025
281	D-WP(C)/53928/2025 WP(C)/ /	DIPAK KUMAR SAHOO MP	SANTOSH KUMAR DWIVEDI	23158/2025
282	D-WP(C)/53934/2025 WP(C)/ /	SUSANTA BEHERA MP	GYANA RANJAN MAHAPATRA	23159/2025
283	D-WP(C)/31884/2024 WP(C)/18373/2024	SATYA RANJAN SAHOO MP		23160/2025
284	D-WP(C)/53944/2025 WP(C)/ /	M/S P.P.ENTERPRISES, PARADEEP MP	SUNIL MISHRA	23161/2025
285	D-WP(C)/31884/2024 WP(C)/18373/2024	SATYA RANJAN SAHOO MP		23162/2025
286	D-WP(C)/53947/2025 WP(C)/ /	ANUPOMA DALAI MP	KRUTIBASH MOHAPATRA	23163/2025
287	D-WP(C)/31890/2024 WP(C)/18335/2024	SATYA RANJAN SAHOO MP		23164/2025
288	D-WP(C)/53738/2025 WP(C)/ /	ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) KONTAKHEDE, SIHGA MP		23165/2025
289	D-WP(C)/31890/2024 WP(C)/18335/2024	SATYA RANJAN SAHOO MP		23166/2025
290	D-WP(C)/53738/2025 WP(C)/ /	ENGINEER IN CHIEF, PUBLIC HEALTH (URBAN) KONTAKHEDE, SIHGA MP		23167/2025
291	D-WP(C)/31900/2024 WP(C)/18312/2024	SATYA RANJAN SAHOO MP		23168/2025
292	D-WP(C)/31900/2024 WP(C)/18312/2024	SATYA RANJAN SAHOO MP		23169/2025
293	D-WP(C)/53951/2025 WP(C)/ /	JAYANTA KUMAR PRADHAN MP	BHASKAR CHANDRA PANDA	23170/2025
294	D-WP(C)/53954/2025 WP(C)/ /	BHRAMARBAR BEHERA MP	BHASKAR CHANDRA PANDA	23171/2025
295	D-WP(C)/53740/2025 WP(C)/ /	KHIROD KUMAR BEHERA MP	SRINIVAS MOHANTY	23172/2025
296	D-WP(C)/52686/2025 WP(C)/36524/2025	PRASANTA KUMAR BEHERA MP	PRAFULLA KUMAR MOHAPATRA	23173/2025
297	D-WP(C)/14693/2014 WP(C)/14693/2014	NANDINEE BOSE MP	M/S.BRAHMANANDA TRIPATHY	23174/2025
298	D-WP(C)/53964/2025 WP(C)/ /	RINKI DHIR MP	DEBAKANTA MOHANTY	23175/2025
299	D-WP(C)/49573/2025 WP(C)/34502/2025	MAA TARINI SHG, CUTTACK MP	DILLIP KUMAR RAY	23176/2025
300	D-WP(C)/53969/2025 WP(C)/ /	KRISHNA SAHU MP	JAJATI KESHARI KHUNTIA	23177/2025
301	D-WP(C)/48266/2025 WP(C)/33608/2025	BICHITRANANDA BAGH MP	BRAHMANANDA TRIPATHY	23178/2025
302	D-WP(C)/53971/2025 WP(C)/ /	RINKI DHIR MP	DEBAKANTA MOHANTY	23179/2025
303	D-WP(C)/53741/2025 WP(C)/ /	BIPIN BIHARI BEHERA MP	SRINIVAS MOHANTY	23180/2025
304	D-WP(C)/53976/2025 WP(C)/ /	GAYATRI SAHU MP	JAJATI KESHARI KHUNTIA	23181/2025
305	D-WP(C)/53975/2025 WP(C)/ /	RINKI DHIR MP	DEBAKANTA MOHANTY	23182/2025
306	D-WP(C)/53974/2025 WP(C)/ /	NABIN KUMAR MISHRA MP	SURESH KUMAR JENA	23183/2025
307	D-WP(C)/53979/2025 WP(C)/ /	DEEPIKA DALABEHERA MP	JAJATI KESHARI KHUNTIA	23184/2025
308	D-WP(C)/52757/2025 WP(C)/ /	BASANTI KALASI MP	SANDEEP RATH	23185/2025
309	D-WP(C)/53980/2025 WP(C)/ /	RINKI DHIR MP	DEBAKANTA MOHANTY	23186/2025

	WP(C)/ /	MP		23218/2025
342	D-WP(C)/54051/2025	SANJAY PRADHAN	DIGANTA DAS	
	WP(C)/ /	MP		23219/2025
343	D-WP(C)/54055/2025	BIPIN BIHARI SAHU	DIGANTA DAS	
	WP(C)/ /	MP		23220/2025
344	D-WP(C)/54066/2025	DR. VIVEK RAI	PRABIN DAS	
	WP(C)/ /	MP		23221/2025
345	D-WP(C)/54064/2025	JAYAKRUSHNA ANDIA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		23222/2025
346	D-WP(C)/53760/2025	PRATIK PATNAIK	SRINIVAS MOHANTY	
	WP(C)/ /	MP		23223/2025
347	D-WP(C)/54081/2025	MAMATA NAYAK	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		23224/2025
348	D-WP(C)/54086/2025	DEBASIS BARIK	SATYAM DAS PATTANAIAK	
	WP(C)/ /	MP		23225/2025
349	D-WP(C)/51654/2025	RENUBALA SAHANI @ RENUBALA BEHERA	RESHMA BEHERA	
	WP(C)/35645/2025	MP		23226/2025
350	D-WP(C)/54088/2025	NARAYAN CHANDRA JENA		
	WP(C)/ /	MP		23227/2025
351	D-WP(C)/54089/2025	RATNAKAR SAHOO	NIROD KUMAR SAHU	
	WP(C)/ /	MP		23228/2025
352	D-WP(C)/54096/2025	HIMANSU KUMAR BERA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		23229/2025
353	D-WP(C)/54093/2025	PRADIP KUMAR BEHERA	PAMI RATH	
	WP(C)/ /	MP		23230/2025
354	D-WP(C)/54101/2025	ABINASH PATTANAYAK	BITAS KUMAR SWAIN	
	WP(C)/ /	MP		23231/2025
355	D-WP(C)/54102/2025	BIJAYA KUMAR MALLICK	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		23232/2025
356	D-WP(C)/54113/2025	M/S ADITYA CONTRUCTION, BRAJRAJNAGAR, KANSARGLA, RANA	GARITH KANSARGLA	
	WP(C)/ /	MP		23233/2025
357	D-WP(C)/54112/2025	PRATIMA MANGARAJ	JIBAN RANJAN DASH	
	WP(C)/ /	MP		23234/2025
358	D-WP(C)/54113/2025	M/S ADITYA CONTRUCTION, BRAJRAJNAGAR, KANSARGLA, RANA	GARITH KANSARGLA	
	WP(C)/ /	MP		23235/2025
359	D-WP(C)/53884/2025	SMRUTI PRAVA PATRA	ATUL TRIPATHY	
	WP(C)/ /	MP		23236/2025